

**Directorate General of Foreign Trade
Ministry of Commerce & Industry
Udyog Bhawan, New Delhi
DES-VIII**

**MINUTES OF NORMS COMMITTEE (NC-7) OF 'PLASTIC & RUBBER PRODUCTS' MEETING NO. 20/08 HELD ON 29.08.2007 UNDER
CHAIRMANSHIP OF DR. SHYAM AGARWAL, ADGFT**

Meeting No. **20/87-ALC 1/2007 of NORMS COMMITTEE (NC-7) dealing with 'Plastic & Rubber Products'** was held on **29.08.2007** under Chairmanship of Dr. Shyam Agarwal, ADGFT, DGFT, Udyog Bhawan, New Delhi-110011. Following officials attended:

- 1) Shri S.K. Samal, Jt. DGFT
- 2) Shri Ishwar Singh, Dy. DGFT and Convener
- 3) Shri A.K. Agarwal, Dy. Industrial Advisor, D/o C&PC
- 4) Shri Shaish Kumar, Senior Development Officer, DIPP

2. Committee confirmed minutes of NC Meeting No. 19/08 held on 22.08.2007.

3.1. Committee, after deliberations, **approved** following cases:

PART – A (MANUAL APPLICATION)

3.1.1	Case No. A-235	SOLOCARE MEDICALS PVT. LTD.	HQ F. No. 01/87/50/289/AM08/DES-VIII	Status: Approved
	NC No.: 20/08 Dated 29.8.2007	Adv. Lic. No. 0410090128 Dated 28.6.2007	RLA F. No. 04/24/40/108/AM08	

Application: Request is for adhoc norms for following:

Sl.No.	Export Item	Qty
1.	Disposable 2ml Syringes Without Needle	1158000.000 Number
2.	Disposable 5ml Syringes Without Needle	1971000.000 Number

Sl.No.	Import Item	Qty
1.	High Density Polyethelene General Purpose Injection Moulding Grade	4822.040 kg
2.	Polypropylene Random Copolymer Injection Moulding Grade	5167.300 kg
3	Paper 60 GSM Bleached	967 060 kg

3.	Paper 60 GSM Bleached	207.000 kg
4.	Paper 180 GSM Bleached	1880.480 kg
5.	LDPE Plastic Film Natural	1198.360 kg
6.	Coated White Board	3730.350 kg

Decision: With D/o C&PC OM No. 46011/168/2003-PC.II dated 27.4.2006, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Disposable 2ml/5ml Syringes Without Needle	1 kg	1. HDPE Granules	1.01 kg/kg net content contained in export product
		2. Polypropylene Granules	1.01 kg/kg net content contained in export product
		3. Packing material	As per Packing Policy

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

3.1.2	Case No. A-238	ESSEL PROPACK LTD.	HQ F. No. 01/87/50/685/AM07/DES-VIII	Status: Approved
	NC No.: 20/08 Dated 29.8.2007	Adv. Lic. No. 0310396976 Dated 29.8.2006	RLA F. No. 03/94/40/472/AM07	

Application: Request is for adhoc norms for following:

Sl.No.	Export Item	Qty
1.	Multilayer Foilless Plastic Laminated Tubes with Caps (Printed 5 Ply)	23303.700 kg

Sl.No.	Import Item	Qty
1.	LDPE- Film Grade Granules	4785.420 kg
2.	LLDPE – Film Grade Granules	4905.810 kg

3.	LDPE-Extrusion Grade Granules	1566.750 kg
4.	EVOH-Acid-Co-Polymer Barrier	1027.850 kg
5.	Bynel– Acid – Co-Polymer Barrier – Tie Layer	1027.850 kg
6.	Master Batch Annealed	92.770 kg
7.	U.V. Ink	41.420 kg
8.	U.V. Varnish	24.850 kg
9.	HDPE-For Shoulder Granules	3921.230 kg
10.	Polypropylene For Caps Granules	8599.500 kg

Decision: With D/o C&PC OM No. 46011/49/2007-PC.II dated 20.8.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Multilayer Foilless Plastic Laminated Tubes with/without Caps (Printed 5 Ply)	1 kg	1. LDPE Granules (Film Grade)	1.12 kg/kg content in export product
		2. LLDPE Granules (Film Grade)	1.12 kg/kg content in export product
		3. LDPE Granules (Extrusion Grade)	1.12 kg/kg content in export product
		4. EVOH Copolymer	1.10 kg/kg content in export product
		5. Bynel Copolymer	1.10 kg/kg content in export product
		6. Relevant Master Batch	1% weight of LDPE/LLDPE in export product
		7. UV Ink	0.5% weight of LDPE/LLDPE in export product
		8. UV Varnish	0.3% weight

		9. HDPE Granules (for shoulder of the tube)	of LDPE/LLDPE in export product 1.05 kg/kg content in export product
		10. Polypropylene Granules (For Caps)	1.05 kg/kg content in export product

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

PART – C (SION CASES)

3.1.3	Case No. C-17	ALOK INDUSTRIES	HQ F. No. 01/87/162/110/AM08/DES-VIII	Status: Approved
	NC No.: 19/08 Dated 22.8.2007	MODIFICATION IN SION H-97 & H-447		

Request: Modification in the description of import item ‘Relevant U.V. Stabiliser (for export with U.V. Stabilizers)’ against SION H-97 and that of ‘U.V. Stabilizer’ against SION H-447. SION **H-97** and **H-447** are presently as under:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Flexible Intermediate Bulk Containers	1 kg	1. Polypropylene Granules	1.10 kg/kg content in the export product
		2. Relevant U.V. Stabiliser (for export with U.V. Stabilizers)	2% of the Resin content
		3. LDPE Granules	1.05 kg/kg content in the export product

		4. Polypropylene Yarn for Stitching	1.05 kg/kg content in the export product
		5. Narrow Weaving Fabric for Tape	1.05 kg/kg content in the export product

EXPORT ITEM	QTY	IMPORT ITEM	QTY
P.P. Woven Fabrics with/without U.V. Stabilization (2% by weight)	1 kg	1. P.P. Granules	1.058 kg
		2. U.V. Stabilizer	0.022 kg

Decision: With D/o C&PC O.M. No. 46011/36/2006-PC.II dated 21.8.2007, SION entries at **H-97** and **H-447** are recommended to be modified as under:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Flexible Intermediate Bulk Containers	1 kg	1. Polypropylene Granules	1.10 kg/kg content in the export product
		2. UV Stabilizer Master Batch (containing not more than 20% UV Stabilizer)	2% of the Resin content
		3. LDPE Granules	1.05 kg/kg content in the export product
		4. Polypropylene Yarn for Stitching	1.05 kg/kg content in the export product
		5. Narrow Weaving Fabric for Tape	1.05 kg/kg content in the export

product

EXPORT ITEM	QTY	IMPORT ITEM	QTY
P.P. Woven Fabrics with/without U.V. Stabilization (2% by weight)	1 kg	1. P.P. Granules	1.058 kg
		2. UV Stabilizer Master Batch (containing not more than 20% UV Stabilizer)	0.022 kg

This amendment in SION may be published through Public Notice.

PART – M (REPRESENTATIONS)

3.1.4	Case No. M-191	SHRIRAM POLYTECH LTD.	HQ F. No. 01/87/50/1518/AM05/DES-VIII	Status: Approved
	NC No.: 20/08 Dated 29.8.2007	Adv. Lic. No. 0510151090 Dated 15.2.2005	RLA F. No. 05/24/41/69/AM05	

Application: Request is for adhoc norms for following:

Sl.No.	Export Item	Qty
1.	PVC Compound (Medical Grade)	63052.000 kg

Sl.No.	Import Item	Qty
1.	PVC Resin	37831.200 kg
2.	Plastisizer-DOP	18915.600.kg
3.	Stabilizer	6305.200 kg

Decision: With oral comments of representative of D/o C&PC, following adhoc norms as applied for are **approved** for closure of this licence only:

Sl.No.	Export Item	Qty
1.	PVC Compound (Medical Grade)	63052.000 kg

Sl.No.	Import Item	Qty
1.	PVC Resin	37831.200 kg
2.	Plastisizer-DOP	18915.600.kg
3.	Stabilizer	6305.200 kg

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

3.1.5	Case No. M-	ETI DUPONT	HQ F. No.	Status:
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	Case No. M-194	INDIA PVT. LTD.	HQ F. No. 01/87/162/520/AM07/DES-VIII	Status: Referred to PRC
	NC No.: 20/08 Dated 29.8.2007	Adv. Lic. No. 3410009377 Dated 1.1.2004	RLA F. No. 34/80/42/92/AM04	

Application: Request is for revalidation of advance licence

Decision: Refer to Policy Relaxation Committee (PRC) with RLA report for consideration.

3.1.6	Case No. M-198	VISEN INDUSTRIES LTD.	HQ F. No. 01/87/162/37/AM08/DES-VIII	Status: Referred to PRC
	NC No.: 20/08 Dated 29.8.2007	Adv. Lic. No. 0310259339 Dated 18.3.2004	RLA F. No. 03/68/40/138/AM04	

Application: Request is for extension in export obligation period for 12 months.

Decision: Refer it to PRC for consideration.

3.1.7	Case No. M-199	VISEN INDUSTRIES LTD.	HQ F. No. 01/87/162/36/AM08/DES-VIII	Status: Referred to PRC
	NC No.: 20/08 Dated 29.8.2007	Adv. Lic. No. 0310280721 Dated 14.7.2004	RLA F. No. 03/68/40/37/AM05	

Application: Request is for extension in export obligation period for 6 months.

Decision: Refer it to PRC for consideration.

3.1.8	Case No. M-200	AAKASH PLASTOPACK PVT. LTD.	HQ F. No. 01/87/50/340/AM07/DES-VIII	Status: Approved
	NC No.: 20/08 Dated 29.8.2007	Adv. Lic. No. 5210019990 Dated 4.7.2006	RLA F. No. 52/80/40/9/AM07	

Application: Request is for adhoc norms for following:

Sl.No.	Export Item	Qty
1.	PVC Food Grade Flexible Film (Antistatic/Transparent, Coloured/Not Coloured, Printed/Not Printed)	200000.000 kg

Sl.No.	Import Item	Qty
1.	PVC Food Grade Flexible Film (Antistatic/Transparent, Coloured/Not Coloured, Printed/Not Printed)	200000.000 kg

1.	PVC Resin	198000.000 kg
2.	Tin Stabilizer (Advastab 181FS OR Mark -17 Moka)	7198.000 kg
3.	PVC Processing Aid	3132.000 kg
4.	PVC Impact Modifier (BTA-730)	19000.000 kg
5.	Di-Octyl Phthalate	11000.000 kg

Decision: With D/o C&PC OM No. 46011/111/2005-PC.II dated 29.8.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Food Grade Flexible Film (Antistatic/Transparent, Coloured/Not Coloured, Printed/Not Printed)	1 kg	1. PVC Resin	0.9554 kg
		2. Tin Stabilizer	0.0347 kg
		3. PVC Processing Aid	0.0151 kg
		4. PVC Impact Modifier	0.0917 kg
		5. Di-Octyl Phthalate	0.0531 kg

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

ONLINE CASES

2	Case No.:1/28/82-ALC1/2005	Party Name:CRAY VALLEY RESINS INDIA PVT. LTD.,	Meet No/Date:20/87-ALC1/2007 29.08.2007	Status: Approved
	HQ File :01/82/050/00605/AM06/	RLA File :03/94/040/00371/AM06/	Lic.No/Date:0310346232 05.09.2005	Defer Date:
	Decision: Approved in Norms Committee Meeting No. 18/08 held on 08.08.2007.			

3	Case No.:18/49/82-ALC1/2005	Party Name:CRAY VALLEY RESINS INDIA PVT. LTD.,	Meet No/Date:20/87-ALC1/2007 29.08.2007	Status: Approved
	HQ File :01/82/050/01438/AM06/	RLA File :03/94/040/01265/AM06/	Lic.No/Date:0310367939 22.02.2006	Defer Date:
	Decision: Approved in Norms Committee Meeting No. 18/08 held on 08.08.2007.			

5	Case No.:18/10/82-ALC1/2006	Party Name:CRAY VALLEY RESINS INDIA PVT. LTD.,	Meet No/Date:20/87-ALC1/2007 29.08.2007	Status: Approved
	HQ File :01/82/050/00213/AM07/	RLA File :03/94/040/00060/AM07/	Lic.No/Date:0310379928 11.05.2006	Defer Date:

Decision: Approved in Norms Committee Meeting No. 18/08 held on 08.08.2007.

7	Case No.:17/14/82-ALC1/2006	Party Name:CRAY VALLEY RESINS INDIA PVT. LTD.,	Meet No/Date:20/87-ALC1/2007 29.08.2007	Status: Approved
	HQ File :01/82/050/00261/AM07/	RLA File :03/94/040/00143/AM07/	Lic.No/Date:0310381531 24.05.2006	Defer Date:
	Decision: Approved in Norms Committee Meeting No. 18/08 held on 08.08.2007.			

8	Case No.:18/14/82-ALC1/2006	Party Name:CRAY VALLEY RESINS INDIA PVT. LTD.,	Meet No/Date:20/87-ALC1/2007 29.08.2007	Status: Approved
	HQ File :01/82/050/00262/AM07/	RLA File :03/94/040/00112/AM07/	Lic.No/Date:0310381532 24.05.2006	Defer Date:
	Decision: Approved in Norms Committee Meeting No. 18/08 held on 08.08.2007.			

9	Case No.:1/25/82-ALC1/2006	Party Name:CRAY VALLEY RESINS INDIA PVT. LTD.,	Meet No/Date:20/87-ALC1/2007 29.08.2007	Status: Approved
	HQ File :01/82/050/00531/AM07/	RLA File :03/94/040/00209/AM07/	Lic.No/Date:0310388815 11.07.2006	Defer Date:
	Decision: Approved in Norms Committee Meeting No. 18/08 held on 08.08.2007.			

11	Case No.:81/23/82-ALC1/2006	Party Name:KUMAR ADHESIVE PVT LTD	Meet No/Date:20/87-ALC1/2007 29.08.2007	Status: Approved
	HQ File :01/82/050/00680/AM07/	RLA File :02/24/040/00118/AM07/	Lic.No/Date:0210092324 07.08.2006	Defer Date:
	Decision: Approved in Norms Committee Meeting No. 16/08 held on 25.07.2007.			

12	Case No.:64/25/82-ALC1/2006	Party Name:LALITHA CHEM INDUSTRIES PVT.LTD.	Meet No/Date:20/87-ALC1/2007 29.08.2007	Status: Approved
	HQ File :01/82/050/00708/AM07/	RLA File :03/95/040/00548/AM07/	Lic.No/Date:0310393814 09.08.2006	Defer Date:
	Decision: Approved in Norms Committee Meeting No. 18/08 held on 08.08.2007.			

13	Case No.:17/25/82-ALC1/2006	Party Name:CRAY VALLEY RESINS INDIA PVT. LTD.,	Meet No/Date:20/87-ALC1/2007 29.08.2007	Status: Approved
	HQ File :01/82/050/00747/AM07/	RLA File :03/94/040/00496/AM07/	Lic.No/Date:0310394736 17.08.2006	Defer Date:
	Decision: Approved in Norms Committee Meeting No. 18/08 held on 08.08.2007.			

14	Case No.:2/28/82-ALC1/2006	Party Name:CRAY VALLEY RESINS INDIA PVT. LTD.,	Meet No/Date:20/87-ALC1/2007 29.08.2007	Status: Approved
	HQ File :01/82/050/00835/AM07/	RLA File :03/94/040/00563/AM07/	Lic.No/Date:0310398086 04.09.2006	Defer Date:
	Decision: Approved in Norms Committee Meeting No. 18/08 held on 08.08.2007.			

24	Case No.:19/41/87-ALC1/2006	Party Name: SOLVAY SPECIALITIES INDIA PVT.LTD.	Meet No/Date:20/87-ALC1/2007 29.08.2007	Status: Approved
	HQ File :01/87/050/00804/AM07/	RLA File :03/95/040/00814/AM07/	Lic.No/Date:0310411325 07.12.2006	Defer Date:
	Decision: Approved in Norms Committee Meeting No. 18/08 held on 08.08.2007.			

25	Case No.:23/43/87-ALC1/2006	Party Name:SWASTIK POLYMERS	Meet No/Date:20/87-ALC1/2007 29.08.2007	Status: Approved
	HQ File :01/87/050/00817/AM07/	RLA File :05/24/040/00711/AM07/	Lic.No/Date:0510195973 11.12.2006	Defer Date:
	Decision: Approved in Norms Committee Meeting No. 18/08 held on 08.08.2007.			

26	Case No.:22/43/87-ALC1/2006	Party Name:SINTEX INDUSTRIES LTD,	Meet No/Date:20/87-ALC1/2007 29.08.2007	Status: Approved
	HQ File :01/87/050/00810/AM07/	RLA File :08/24/040/00221/AM07/	Lic.No/Date:0810061619 12.12.2006	Defer Date:
	Decision: Approved in Norms Committee Meeting No. 16/08 held on 25.07.2007.			

36	Case No.:26/46/87-ALC1/2006	Party Name:KALPANA INDUSTRIES LIMITED,	Meet No/Date:20/87-ALC1/2007 29.08.2007	Status: Approved
	HQ File :01/87/050/00959/AM07/	RLA File :03/94/040/01122/AM07/	Lic.No/Date:0310416256 17.01.2007	Defer Date:
	Decision: Approved in Norms Committee Meeting No. 18/08 held on 08.08.2007.			

41	Case No.:4/2/87-ALC1/2007	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:20/87-ALC1/2007 29.08.2007	Status: Approved
	HQ File :01/87/050/00973/AM07/	RLA File :31/24/040/00322/AM07/	Lic.No/Date:3110028080 08.02.2007	Defer Date:
	Decision: Approved in Norms Committee Meeting No. 18/08 held on 08.08.2007.			

42	Case No.:5/2/87-ALC1/2007	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:20/87-ALC1/2007 29.08.2007	Status: Approved
	HQ File :01/87/050/00974/AM07/	RLA File :31/24/040/00359/AM07/	Lic.No/Date:3110028085 08.02.2007	Defer Date:

Decision: Approved in Norms Committee Meeting No. 18/08 held on 08.08.2007.

44	Case No.: 7/50/87-ALC1/2006	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:20/87-ALC1/2007 29.08.2007	Status: Approved
	HQ File :01/87/050/00975/AM07/	RLA File :31/24/040/00330/AM07/	Lic.No/Date:3110028086 08.02.2007	Defer Date:
	Decision: Approved in Norms Committee Meeting No. 18/08 held on 08.08.2007.			

48	Case No.: 17/2/87-ALC1/2007	Party Name:SERVO-MED INDUSTRIES PVT.LTD.,	Meet No/Date:20/87-ALC1/2007 29.08.2007	Status: Approved
	HQ File :01/87/050/01076/AM07/	RLA File :03/95/040/01452/AM07/	Lic.No/Date:0310421649 02.03.2007	Defer Date:
	Decision: Approved in Norms Committee Meeting No. 16/08 held on 25.07.2007.			

52	Case No.: 18/4/80-ALC2/2007	Party Name:FRONTIER TECHNOLOGIES PVT LTD	Meet No/Date:20/87-ALC1/2007 29.08.2007	Status: Approved
	HQ File :01/80/050/01483/AM07/	RLA File :05/24/040/00992/AM07/	Lic.No/Date:0510200761 12.03.2007	Defer Date:
	Decision: Approved in Norms Committee Meeting No. 17/08 held on 01.08.2007.			

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Case No.: 19/8/87-ALC1/2007	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:20/87-ALC1/2007 29.08.2007	Status: Approved		
HQ File :01/87/050/01160/AM07/	RLA File :02/24/040/00375/AM07/	Lic.No/Date:0210099524 29.03.2007	Defer Date:		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- HDPE (High Density Polyethylene) granules/ LLDPE (Linear Low Density Polyethylene) granules	13200.000	M.T	762762000.00	17160000.00 US\$
			Total	762,762,000.00	17,160,000.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Naphtha	29946.000	M.T	639798143.00	14393659.00 US\$
2	Solvent Exxsol Hexane RD	198000.000	K.G	4400550.00	99000.00 US\$
3	Catalyst (Lynx-1010 HA, Z 212, Z 213, PZ Catalyst, RZ 200 Catalyst, Donor-C, TEAL,	6072.000	K.G	73872108.00	1639440.00

3	HS Catalyst, Z -230-1, TIBAL, THF Catalyst)	8072.000	K.G	72875108.00	US\$
4	Additives (ATMER 163, DLTP/ PS-800, Crodamide ER, Sylobloc 45H, Optibloc 10, LDPE/ Lotrene, Kynerflex 2821 Viton GB Free Flow/ VGBSARZ100/200, Tinuvin 783 FDL, Calcium stearate, Octeal 9-10, ZN stearate, GMS-40/90, Viton Sarz-100/200)	82830.000	K.G	30393132.00	683760.00 US\$
5	Anti-oxidants (DHT 4A/ HYCITE, Anox PP18, Irganox 1010/ KINOX-10/ EU-10, Irganox 1076/ Kinnox-76/EU-76 Irgafos 168/ EU-68/ K-68, Irganox 3114, PEPQ, Ultrinox 626, DSTDP, Irganox 20)	31680.000	K.G	7744968.00	174240.00 US\$
			Total	755,209,901.00	16,990,099.00

Decision: With D/o C&PC OM No. 46011/136/2002-PC.II dated 9/12.3.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
LLDPE/HDPE Granules	1 MT	1. Naphtha	2268.64 kgs
		2. Solvent (Exxsol Hexane RD/ N-Hexane/ Cyclohexane)	15 kgs
		3. Catalysts (Lynx-1010 HA/ Z 212/ Z 213/ PZ Catalyst/ RZ 200 Catalyst/ Donor-C/ TEAL/ HS Catalyst/ Z-230 -1/ TIBAL/ THF Catalyst)	0.46 kgs
		4. Additives (ATMER 163/ DLTP/ PS-800/ Crodamide ER/ Sylobloc 45H/ Optibloc 10/ LDPE/ Lotrene/ Kynerflex 2821/ Viton GB Free flow/ VGB-SARZ 100/200/ Tinuvin783 FDL/ Calcium Stearate/ Octeal 9-10/ ZN Stearate/ GMS-40/90/ Viton Sarz-100/200)	6.275 kgs
		5. Anti-oxidants (DHT 4A/ HYCITE/ Anox PP18/ Irganox 1010/ KINOX-10/ EU 10/ Irganox 1076/ kinox 76/ eu-76/ Irgafos 168/ EU-68/ K-68/ Irganox 3114/ PEPQ/ Ultrinox 626/ DSTDP/ Irganox 20)	2.40 kgs

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

60	Case No.:1/16/80-ALC2/2007	Party Name:AAKASH PLASTOPACK PVT.LTD.,	Meet No/Date:20/87-ALC1/2007 29.08.2007	Status: Approved		
	HQ File :01/80/050/00001/AM08/	RLA File :52/80/040/00030/AM07/	Lic.No/Date:5210021390 30.03.2007	Defer Date:		
	Application: Request is for adhoc norms for following:					
	Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
	1	61/0- PVC FOOD GRADE FLEXIBLE FILM (ANTISTATIC/ TRANSPARENT, COLOURED/ NOT COLOURED, PRINTED/ NOT PRINTED	211000.000	K.G	17902361.00	406410.00 US\$
				Total	17,902,361.00	406,410.00
	Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
	1	PVC RESIN	208890.000	K.G	8801100.00	198000.00 US\$
	2	TIN STABILIZER (ADVASTAB 181 FS OR MARK-17 MOKN)	7593.890	K.G	1856499.00	41766.00 US\$
	3	PVC PROCESSING AID	3304.260	K.G	367201.00	8261.00 US\$
	4	PVC IMPACT MODIFIER (BTA-730)	20045.000	K.G	1782000.00	40090.00 US\$
	5	DI-OCTYL PHTHALATE	11605.000	K.G	773786.00	17408.00 US\$
				Total	13,580,586.00	305,525.00
	Decision: With D/o C&PC OM No. 46011/111/2005-PC.II dated 29.8.2007, following adhoc norms are approved :					
	EXPORT ITEM	QTY	IMPORT ITEM	QTY		
	PVC Food Grade Flexible Film (Antistatic/Transparent, Coloured/Not Coloured, Printed/Not Printed)	1 kg	1. PVC Resin	0.9554 kg		
			2. Tin Stabilizer	0.0347 kg		
			3. PVC Processing Aid	0.0151 kg		
			4. PVC Impact Modifier	0.0917 kg		
			5. Di-Octyl Phthalate	0.0531 kg		
	RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.					

61	Case No.:21/8/87-ALC1/2007	Party Name: COSMO FILMS LTD	Meet No/Date:20/87-ALC1/2007	Status: Approved
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		29.08.2007	
HQ File :01/87/050/00002/AM08/	RLA File :03/94/040/01521/AM07/	Lic.No/Date:0310425139 30.03.2007	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- EXTRUSION LAMINATED BOPP FILM	5000000.000	K.G	550625000.00	12500000.00 US\$
			Total	550,625,000.00	12,500,000.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	POPYPROPYLENE RESIN	2520000.000	K.G	175861980.00	3956400.00 US\$
2	ETHYL VINYL ACETATE	2515000.000	K.G	173277212.50	3898250.00 US\$
3	PP BASED ANTI BLOCK COMPOUND	9500.000	K.G	929005.00	20900.00 US\$
4	PP BASED ANTISTATIC & SLIP COMBINATION MASTER BATCH.	9500.000	K.G	3112166.75	70015.00 US\$
5	PP BASED MATTE	857000.000	K.G	82282284.00	1851120.00 US\$
6	LLDPE GRANULES	89000.000	K.G	6131877.50	137950.00 US\$
			Total	441,594,525.75	9,934,635.00

Decision: With D/o C&PC OM No. 46011/17/2004-PC.II dated 3.7.2006, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Extrusion Laminated BOPP Film	1 kg	1. Polypropylene Resin	0.5040 kg
		2. Ethyl Vinyl Acetate Copolymer	0.5030 kg
		3. PP Based Antiblock Compound	0.0019 kg
		4. PP Based Antistatic & Slip Combination Master Batch	0.0019 kg
		5. PP Based Matte Compound	0.0019 kg
		6. LLDPE Granules	0.1714 kg
			0.0178 kg

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

Case No.:28/8/87-ALC1/2007	Party Name:ULTIMATE INDUSTRIES LTD.	Meet No/Date:20/87-ALC1/2007 29.08.2007	Status: Approved
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63	HQ File :01/87/050/00009/AM08/	RLA File :05/24/040/01068/AM07/	Lic.No/Date:0510202036 02.04.2007	Defer Date:
Decision: Approved in Norms Committee Meeting No. 17/08 held on 01.08.2007.				

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Case No.:31/8/87-ALC1/2007	Party Name:ESSEN SPECIALITY FILMS PVT.LTD.,	Meet No/Date:20/87-ALC1/2007 29.08.2007	Status: Approved
HQ File :01/87/050/00012/AM08/	RLA File :24/24/040/00001/AM08/	Lic.No/Date:2410018782 09.04.2007	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- EVA PLACEMATS (EMBOSSSED/PLAIN/PRINTED/LAMINATED)	430.000	M.T	39482000.00	868000.00 US\$
			Total	39,482,000.00	868,000.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	EVA RESIN THE LICENCE HAS BEEN ISSUED UNDER PARA 4.7 OF THE HBP.	460.000	M.T	30348500.00	667000.00 US\$
			Total	30,348,500.00	667,000.00

Decision: With D/o C&PC OM No. 46011/07/2005-PC.II dated 6.8.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
EVA Placemats (Laminated with Printed BOPP Film)	1 kg	1. EVA Resin	1.06 kg

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedure.

71	Case No.:29/8/87-ALC1/2007	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:20/87-ALC1/2007 29.08.2007	Status: Approved				
	HQ File :01/87/050/00016/AM08/	RLA File :02/24/040/00005/AM08/	Lic.No/Date:0210099893 11.04.2007	Defer Date:				
	Application: Request is for adhoc norms for following:							
	Sl.No	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB		

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	(Currency)
1	63/0- HDPE (High Density Polyethylene) granules/ LLDPE (Linear Low Density Polyethylene) granules	14800.000	M.T	844636000.00	19240000.00 US\$
			Total	844,636,000.00	19,240,000.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Naptha	33576.000	M.T	712111775.00	16221225.00 US\$
2	Solvent Exxsol Hexane RD	222000.000	K.G	4872900.00	111000.00 US\$
3	Catalyst (Lynx-1010 HA, Z 212, Z 213, PZ Catalyst, RZ 200 Catalyst, Donor-C, TEAL, HS Catalyst, Z-230-1, TIBAL, THF Catalyst)	6808.000	K.G	80695224.00	1838160.00 US\$
4	Additives (ATMER 163, DLTP/ PS-800, Crodamide ER, Sylobloc 45H, Optibloc 10, LDPE/Lotrene, Kynerflex 2821 Viton GB Free Flow/ VGBSARZ100/200, Tinuvin 783 FDL, Calcium stearate, Octeal 9-10, ZN Stearate, GMS-40/90, Viton Sarz- 100/200)	92870.000	K.G	30017064.00	683760.00 US\$
5	Anti-oxidants (DHT 4A/HYCITE, Anox PP 18, Irganox 1010/KINOX-10/EU-10, Irganox 1076/ Kinox-76/EU-76 Irgafos 168/EU-68/ K-68, Irganox 3114, PEPQ, Ultrinox 626, DSTDP, Irganox 20)	35520.000	K.G	8576304.00	195360.00 US\$
			Total	836,273,267.00	19,049,505.00

Decision: With D/o C&PC OM No. 46011/136/2002-PC.II dated 9/12.3.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
LLDPE/HDPE Granules	1 MT	1. Naptha	2268.64 kgs
		2. Solvent (Exxsol Hexane RD/ N-Hexane/ Cyclohexane)	15 kgs
		3. Catalysts (Lynx-1010 HA/ Z 212/ Z 213/ PZ Catalyst/ RZ 200 Catalyst/ Donor-C/ TEAL/ HS Catalyst/ Z-230 -1/ TIBAL/ THF Catalyst)	0.46 kgs
		4. Additives (ATMER 163/ DLTP/ PS-800/ Crodamide ER/ Sylobloc 45H/ Optibloc 10/ LDPE/ Lotrene/ Kynerflex 2821/ Viton GR	6.275 kgs

KYNOLINX 2021/ VITON SARZ
Free flow/ VGB-SARZ
100/200/ Tinuvin783 FDL/
Calcium Stearate/ Octeal 9-
10/ ZN Stearate/ GMS-40/90/
Viton Sarz-100/200)

5. **Anti-oxidants** (DHT 4A/
HYCITE/ Anox PP18/
Irganox 1010/ KINOX-10/
EU 10/ Irganox 1076/ kinox
76/ eu-76/ Irgafos 168/ EU-
68/ K-68/ Irganox 3114/
PEPQ/ Ultrinox 626/
DSTDP/ Irganox 20)

2.40 kgs

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

Case No.: 9/4/85-ALC3/2007	Party Name:STYL RITE OPTICAL INDUSTRIES	Meet No/Date:20/87-ALC1/2007 29.08.2007	Status: Approved
HQ File :01/85/050/00010/AM08/	RLA File :03/95/040/01648/AM07/	Lic.No/Date:0310426888 16.04.2007	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	90/0- CONTACT LENS 90013000	6000.000	Number	343200.00	7800.00 US\$
			Total	343,200.00	7,800.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	PRE-HYDRATED SOFTCONTACT LENS (RAW)	6000.000	Number	308880.00	7020.00 US\$
			Total	308,880.00	7,020.00

Decision: With D/o C&PC OM No. 46011/82/2007-PC.II dated 19.7.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Contact Lens	1 No.	1. Relevant Pre Hydrated Soft Contact Lens (Raw)	1 No.

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

79	Case No.: 2/12/87-ALC1/2007	Party Name:JINDAL POLY FILMS LTD.	Meet No/Date:20/87-ALC1/2007 29.08.2007	Status: Approved																																										
	HQ File :01/87/050/00075/AM08/	RLA File :05/24/040/00072/AM08/	Lic.No/Date:0510203188 03.05.2007	Defer Date:																																										
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Decision: With D/o C&PC OM No. 46011/68/2006-PC.II dated 31.10.2006, following adhoc norms are approved :																																														
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RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.																																														

83	Case No.: 11/12/87-ALC1/2007	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:20/87-ALC1/2007 29.08.2007	Status: Approved
	HQ File :01/87/050/00117/AM08/	RLA File :31/24/040/00029/AM08/	Lic.No/Date:3110029267 21.05.2007	Defer Date:

21.05.2007

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- ARNITE AV2 360 S BLACK	3000.000	K.G	462525.00	10500.00 US\$
			Total	462,525.00	10,500.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	BASE POLYMER (PET CHIPS / GRANULES) BASE POLYMER	1776.750	K.G	123203.40	2771.73 US\$
2	GLASS FIBER REINFORCING MATERIAL	1019.700	K.G	50764.74	1142.06 US\$
3	SAYTEX (BROMINATED FLAME RETARDANT) FLAME RETARDANT	169.950	K.G	37771.39	849.75 US\$
4	LOXIOI MOULD RELEASING AGENT	9.270	K.G	1174.35	26.42 US\$
5	ANTIMONY TRIOXIDE FLAME RETARDANT	123.600	K.G	27470.10	618.00 US\$
			Total	240,383.98	5,407.96

Decision: With D/o C&PC OM No. 46011/111/2004-PC.II dated 19.2.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
33% Glass Fiber Reinforced Flame Retardant PET Compound (Arnite AV2 360S)	1 kg	1. PET Chips/Granules	0.5893 kg
		2. Glass Fiber	0.3399 kg
		3. Flame Retardant (Brominated FR))	0.0566 kg
		4. Mould Releasing Agent (Loxiol)	0.0030 kg
		5. Flame Retardant (Antimony Trioxide)	0.0412 kg

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

84	Case No.: 12/12/87-ALC1/2007	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:20/87-ALC1/2007 29.08.2007	Status: Approved
	HQ File :01/87/050/00118/AM08/	RLA File :31/24/040/00415/AM07/	Lic.No/Date:3110029284 22.05.2007	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- AKULON KFG0 NATURAL	5000.000	K.G	875000.00	10863.70 US\$

1	50% GLASS FIBER REINFORCED PA6 (NYLON 6) COMPOUND	3000.000	K.G	875000.00	17863.79 US\$
			Total	875,000.00	19,863.79

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	BASE POLYMER (NYLON 6 CHIPS / GRANULES)	2472.000	K.G	269206.98	6056.40 US\$
2	GLASS FIBER	2575.000	K.G	120181.69	2703.75 US\$
3	HF ADD (PRE POLYMER OF PA6)	103.000	K.G	27470.10	618.00 US\$
			Total	416,858.77	9,378.15

Decision: With D/o C&PC OM No. 46011/111/2004-PC.II dated 19.2.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
50% Glass Fiber Reinforced, PA6 (Nylon 6) Compound (Akulon –KFG0)	1 kg	1. Polyamide 6/Nylon 6 Chips/Granules	0.49440 kg
		2. Glass Fiber	0.51500 kg
		3. HF Add (Pre Polymer of PA 46) (Flow Modifier)	0.02060 kg

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

85	Case No.: 13/12/87-ALC1/2007	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:20/87-ALC1/2007 29.08.2007	Status: Approved
	HQ File :01/87/050/00119/AM08/	RLA File :31/24/040/00049/AM08/	Lic.No/Date:3110029286 22.05.2007	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- AKULON N24 G6 BLACK (30 % GLASS FIBER REINFORCED PA 6 (NYLON 6) COMPOUND	9000.000	K.G	1053000.00	25404.10 US\$
			Total	1,053,000.00	25,404.10

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	NYLON 6 CHIPS / GRANULES BASE POLYMER	6322.500	K.G	663072.19	15806.25 US\$
2	GLASS FIBER	2781.000	K.G	122496.10	2920.05 US\$
3	BLACK MASTERBATCH RELEVANT COLOURANT	139.500	K.G	17731.64	422.69 US\$
4	CALCIUM STEARATE	27.900	K.G	1182.11	28.18 US\$

			Total 804,482.04	19,177.17
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Decision: With D/o C&PC OM No. 46011/111/2004-PC.II dated 19.2.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
30% Glass Fiber Reinforced, PA6 (Nylon 6) Compound (Akulon –K224 G6/N 24 G6)	1 kg	1. Polyamide 6/Nylon 6 Chips/Granules	0.70250 kg
		2. Glass Fiber	
		3. Relevant Colourant (Pigments/Masterbatch)	0.30900 kg
		4. Mould Release Agent (Calcium Stearate)	0.01550 kg
			0.00310 kg

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

88	Case No.:15/12/87-ALC1/2007	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:20/87-ALC1/2007 29.08.2007	Status: Approved
	HQ File :01/87/050/00124/AM08/	RLA File :31/24/040/00055/AM08/	Lic.No/Date:3110029318 24.05.2007	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- AKULON N 24 G6 GREY 30% GLASS FIBER REINFORCED PA6 NYLON 6 COMPOUND	10000.000	K.G	1222775.00	29500.00 US\$
			Total	1,222,775.00	29,500.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	NYLON 6 CHIPS / GRANULES BASE POLYMER	7025.000	K.G	722011.94	17211.25 US\$
2	GLASS FIBER	3090.000	K.G	136106.78	3244.50 US\$
3	BLACK MASTERBATCH PE 48/93 RELEVANT COLOURANT	155.000	K.G	19701.82	469.65 US\$
4	CALCIUM STEARATE	31.000	K.G	1313.45	31.31 US\$
			Total	879,133.99	20,956.71

Decision: With D/o C&PC OM No. 46011/111/2004-PC.II dated 19.2.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
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30% Glass Fiber Reinforced, PA6 (Nylon 6) Compound (Akulon –K224 G6/N 24 G6)	1 kg	1. Polyamide 6/Nylon 6 Chips/Granules 2. Glass Fiber 3. Relevant Colourant (Pigments/Masterbatch) 4. Mould Release Agent (Calcium Stearate)	0.70250 kg 0.30900 kg 0.01550 kg 0.00310 kg
RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.			

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Case No.:16/12/87-ALC1/2007	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:20/87-ALC1/2007 29.08.2007	Status: Approved		
HQ File :01/87/050/00125/AM08/	RLA File :31/24/040/00056/AM08/	Lic.No/Date:3110029323 24.05.2007	Defer Date:		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- ARNITE TV4 240 S ALL COLOURS 20 % GLASS FIBER REINFORCED PBT COMPOUND	20000.000	K.G	2840000.00	68516.28 US\$
			Total	2,840,000.00	68,516.28
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	BASE POLYMER (PBT CHIPS / GRANULES)	13184.000	K.G	1382672.00	32960.00 US\$
2	GLASS FIBER REINFORCING AGENT	4120.000	K.G	181475.70	4326.00 US\$
3	CALCIUM STEARATE MOULD RELEASING AGENT	51.600	K.G	2186.27	52.12 US\$
4	LOXIOL MOULD RELEASING AGENT	51.600	K.G	6558.80	156.35 US\$
5	BROMINATED FLAME RETARDANT- SAYTEX FLAME RETARDANT	1442.000	K.G	302459.50	7210.00 US\$
6	ANTIMONY TRIOXIDE FLAME RETARDANT	1442.000	K.G	302459.50	7210.00 US\$
7	DYNEON/ TEFLON BASED	41.200	K.G	21604.25	515.00 US\$
8	SACTOLITH HDS RELEVANT COLOURANT	226.600	K.G	27471.96	654.87 US\$
9	SAVNOL	20.600	K.G	823.55	19.63 US\$
10	TALC 2050	41.200	K.G	412.04	9.82 US\$
			Total	2,228,122.57	52,112.70

Decision: With D/o C&PC OM No. 46011/111/2004-PC.II dated 19.2.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
20% Glass Fiber Reinforced PBT Compound (Arnite TV4 240)	1 kg	1. PBT Chips/Granules	0.80340 kg
		2. Glass Fiber	0.20600 kg
		3. Relevant Colourant (Pigments)	0.01750 kg
		4. Mould Release Agent ((Loxiol)	0.00310 kg

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

Case No.:2/15/87-ALC1/2007	Party Name:SIVALAKSHMI PLASTICS, (PROP: M. SIVASAMY)	Meet No/Date:20/87-ALC1/2007 29.08.2007	Status: Approved
HQ File :01/87/050/00123/AM08/	RLA File :32/24/040/00008/AM08/	Lic.No/Date:3210035450 24.05.2007	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- LONG LASTING INSECTISIDE HDPE MOSQUITO BED NET LONG LASTING INSECTISIDE HDPE MOSQUITO BED NET (HDPE KNITTED FABRICS) (contining the net content of HDPE Granules -91.744 MT and the net content of Additive Master Batch - 12.385 MT)	104.129	M.T	20695441.00	459899.00 US\$
			Total	20,695,441.00	459,899.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	HDPE GRANULES	100.000	M.T	6339280.00	140872.88 US\$
2	ADDITIVE MASTER BATCH	13.500	M.T	4207780.00	93506.22 US\$
			Total	10,547,060.00	234,379.10

Decision: With D/o C&PC OM No. 46011/52/2006-PC.II dated 23.8.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Longlasting Insecticide HDPE Mosquito Bed Net (HDPE Knitted Fabrics)	1 kg	1. HDPE Granules	0.960 kg
		2. Relevant Additive Master Batch (NPTT-1/NPTT-2)	0.130 kg

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

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Case No.:18/12/87-ALC1/2007	Party Name:KALPANA INDUSTRIES LIMITED,	Meet No/Date:20/87-ALC1/2007 29.08.2007	Status: Approved		
HQ File :01/87/050/00127/AM08/	RLA File :03/94/040/00180/AM08/	Lic.No/Date:0310430646 25.05.2007	Defer Date:		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- XLPE SIOPLAS COMPOUND GRADE KI -XL - 03-04	12.881	M.T	923713.00	0.00 Indian Rupees
			Total	923,713.00	0.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	LINER LOW DENSITY POLYTHYLENE (LLDPE) BASE POLYMER	12.520	M.T	682822.81	16277.06 US\$
2	TRI METHOXY VINYL SILANE (VTMOS) CROSS LINKING AGENT	0.322	M.T	47958.63	1143.23 US\$
3	DI - CUMYPLEROXIDE (DCP) CROSS LINKING AGENT	0.010	M.T	1513.06	36.06 US\$
4	ANTIOXIDANT (IRGANOX 1024) HEAT STABILZER	0.010	M.T	1513.06	36.06 US\$
			Total	733,807.56	17,492.41
Decision: With D/o C&PC OM No. 46011/108/2005-PC.II dated 1.2.2006, following adhoc norms are approved:					
EXPORT ITEM	QTY	IMPORT ITEM	QTY		
XLPE Sioplas Compound	1 kg	1. Liner Low Density Polyethylene (LLDPE)	0.9720 kg		
		2. Tri-Methoxy Vinyl Silane (VTMOS)	0.0250 kg		
		3. Di-Cumylperoxide (DCP)	0.0008 kg		
		4. Antioxidant (Irganox 1024)	0.0008 kg		
RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.					

93	Case No.: 1/20/87-ALC1/2007	Party Name:KALPANA INDUSTRIES LIMITED,	Meet No/Date:20/87-ALC1/2007 29.08.2007	Status: Approved	
	HQ File :01/87/050/00129/AM08/	RLA File :03/94/040/00175/AM08/	Lic.No/Date:0310430856 29.05.2007	Defer Date:	

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- XLPE SIOPLAS COMPOUND GRADE KI - XL-03-04	51.082	M.T	3663014.00	0.00 Indian Rupees
			Total	3,663,014.00	0.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	LINER LOW DENSITY POLYTHYLENE (LLDPE) BASE POLYMER	49.651	M.T	2770242.35	66036.80 US\$
2	TRI METHOXY VINYL SILANE (VTMOS) CROSS LINKING AGENT	1.277	M.T	190181.48	4533.53 US\$
3	DI - CUMYPLEROXIDE (DCP) CROSS LINKING AGENT	0.040	M.T	6000.00	143.03 US\$
4	ANTIOXIDANT (IRGANOX 1024) HEAT STABILIZER	0.040	M.T	6000.00	143.03 US\$
			Total	2,972,423.83	70,856.39

Decision: With D/o C&PC OM No. 46011/108/2005-PC.II dated 1.2.2006, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
XLPE Sioplas Compound	1 kg	1. Liner Low Density Polyethylene (LLDPE)	0.9720 kg
		2. Tri-Methoxy Vinyl Silane (VTMOS)	0.0250 kg
		3. Di-Cumylperoxide (DCP)	0.0008 kg
		4. Antioxidant (Irganox 1024)	0.0008 kg

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

94	Case No.: 19/12/87-ALC1/2007	Party Name:POLY MEDICURE LTD.	Meet No/Date:20/87-ALC1/2007 29.08.2007	Status: Approved
	HQ File :01/87/050/00132/AM08/	RLA File :05/24/040/00168/AM08/	Lic.No/Date:0510204256 30.05.2007	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- BLOOD TRANSFUSION SET/BLOOD ADMINISTRATION SET (B.T. SET)	2000000.000	Number	12932400.00	312000.00 US\$
			Total	12,932,400.00	312,000.00

Total 12,952,400.00 512,000.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	DRIP CHAMBER SET	2105000.000	Number	2105000.00	50179.00 US\$
2	FILTER	2105000.000	Number	1536650.00	36631.00 US\$
3	AIR VENT SPIKE WITH COVER	2105000.000	Number	1831350.00	43656.00 US\$
4	P.P GRANULES	7579.000	K.G	572215.00	13640.00 US\$
5	PVC RESIN	16650.200	K.G	1187495.00	28307.00 US\$
6	DIOCTYL PHTHALATE (DOP)	7804.800	K.G	764870.00	18233.00 US\$
7	DIOCTYL ADIPATE (DOA)	390.240	K.G	47219.00	1126.00 US\$
8	EPOXIDISED SOYABEAN OIL	780.480	K.G	62438.00	1488.00 US\$
9	CALCIUM ZINC STABILIZER	260.160	K.G	27057.00	645.00 US\$
10	CALCIUM STEARATE	130.080	K.G	9886.00	236.00 US\$
11	NEEDLE	2105000.000	Number	989350.00	23584.00 US\$
12	LUER LOCK WITH CAP	2115000.000	Number	444150.00	10588.00 US\$
13	Y-SITE	2115000.000	Number	634500.00	15125.00 US\$
14	MEDICAL KRAFT PAPER (70 GSM +/- 20%)	71345.000	Sq. meter	995263.00	23725.00 US\$
15	POLYESTER POLYLAMINATE FILM (50 MICRONS +/- 10%)	71345.000	Sq. meter	572187.00	13640.00 US\$
			Total	11,779,630.00	280,803.00

Decision: With D/o C&PC OM No. 46011/200/2005-PC.II dated 23.8.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Blood Transfusion Set/Blood Administration Set (BT Set)	1 No.	1. PP Granules	1.05 kg/kg content in export product
		2. Relevant Drip Chamber Set	Net + 2% Wastage
		3. Relevant Filter	Net + 2% Wastage
		4. Relevant Air Vent Spike with Cover	Net + 2% Wastage

5. Relevant Needle	Net + 2% Wastage
6. Relevant Luer Lock with Cap	Net + 2% Wastage
7. Relevant Y-Site	Net + 2% Wastage
8. For 1 kg Component/Parts made of PVC Compound (Medical Grade)	
i) PVC Resin	
ii) Dioctyl Phthalate (DOP)	0.692 kg
iii) Dioctyl Adipate (DOA)	0.324 kg
iv) Epoxidised Soyabean Oil	0.017 kg
v) Calcium Zinc Stabilizer	0.032 kg
vi) Calcium Stearate	0.010 kg
	0.005 kg
9. Medical Kraft Paper	As per Packing Policy
10. Polyester Poly laminate Film	As per Packing Policy

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

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Case No.:4/15/87-ALC1/2007	Party Name:KALPANA INDUSTRIES LIMITED,	Meet No/Date:20/87-ALC1/2007 29.08.2007	Status: Approved		
HQ File :01/87/050/00168/AM08/	RLA File :03/94/040/00224/AM08/	Lic.No/Date:0310431416 01.06.2007	Defer Date:		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- PVC COMPOUND (SECONDARY INSULATION GRADE)	670.000	M.T	27493785.00	663300.00 US\$
			Total	27,493,785.00	663,300.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	PVC RESIN SUSPENSION GRADE	396.000	M.T	15449346.00	368280.00 US\$
2	DI - OCTYLPHALATE (DOP)	150.000	M.T	1006000.00	240000.00 US\$

2	LIQUID ORGANIC PLASTICIZER	150.000	M.1	10068000.00	240000.00 US\$
			Total	25,517,346.00	608,280.00

Decision: With D/o C&PC OM No. 46011/70/2005-PC.II dated 2.8.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Compound (Secondary Insulation Grade)	1 kg	1. PVC Resin Suspension Grade 2. Dioctylphalate Plasticizer (DOP)	0.591 kg 0.223 kg

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

105	Case No.:8/20/87-ALC1/2007	Party Name:RASVIN RUBBERS PVT. LTD.,	Meet No/Date:20/87-ALC1/2007 29.08.2007	Status: Approved
	HQ File :01/87/050/00263/AM08/	RLA File :11/24/040/00009/AM08/	Lic.No/Date:1110015798 31.07.2007	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	62/0- Tubes, Pipes and Hoses with or without fittings made of 17.460 M.T. (3% wastage) of Synthetic(Acrylonitrile Butadiene) Rubber together with 9.90 M.T.(1% Wastage) of Dyed Polyester Yarn. (All constituents shall be duly accounted in description of Resultant Product upon its usage)	27.360	M.T	5194980.00	123690.00 US\$
			Total	5,194,980.00	123,690.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Synthetic(Acrylonitrile Butadiene(NBR)) Rubber	18.000	M.T	2646000.00	63000.00 US\$
2	Dyed Polyester twisted Yarn	10.000	M.T	2301600.00	54800.00 US\$
			Total	4,947,600.00	117,800.00

Decision: With oral comments of representative of DIPP, following adhoc norms as applied for by firm are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
62/0- Tubes, Pipes and Hoses with or without fittings made of 17.460 M.T. (3% wastage) of Synthetic(Acrylonitrile Butadiene) Rubber together with 9.90	27.360 MT	1. Synthetic(Acrylonitrile Butadiene(NBR)) Rubber	18.000 MT
		2. Dyed Polyester twisted Yarn	10.000 MT

M.T.(1% Wastage) of Dyed Polyester Yarn. (All constituents shall be duly accounted in description of Resultant Product upon its usage)			
RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.			

3.2. Committee, after deliberations, **rejected** following cases:

PART-C (SION CASES)

3.2.1	Case No. C-18	PROPACK INDUSTRIES	HQ F. No. 01/87/162/117/AM08/DES-VIII	Status: Rejected
	NC No.: 20/08 Dated 29.8.2007	NEW SION		

Application: Request is for fixation of SION for export product 'Polyethylene White Opaque/Coloured Printed Bags & Film'

Decision: Rejected as SION already exists at SION H-25.

3.3. Following applications were **transferred** to different Norms Committee:

PART-M (REPRESENTATIONS)

3.3.1	Case No. M-193	SIDDHI VINAYAKA SPECHEM PVT. LTD.	HQ F. No. 01/87/50/1441/AM06/DES-VIII	Status: Transferred
	NC No.: 20/08 Dated 29.8.2007	Adv. Lic. No. 0710043512 Dated 6.3.2006	RLA F. No. 07/24/40/915/AM06	

Application: Request is for adhoc norms for following:

Sl.No.	Export Item	Qty
1.	Alpha Methyl-L-Proline	25.000 kg

Sl.No.	Import Item	Qty
1.	Butyllithium, 1.6M solution in Hexane (Qty in Ltrs 573.53=390 kg)	390.000 kg

Decision: Committee decided to **transfer** it to NC (Chemical Products) as export product is chemical with ITC (HS) Code 29214990.

3.4. Following applications were **deferred** due to non-receipt of reply to deficiency letters:

PART-A (MANUAL APPLICATIONS)

3.4.1	Case No. A-234	OMNI LENS PVT. LTD.	HQ F. No. 01/85/50/136/AM07/DES-VIII	Status: Deferred
	NC No.: 20/08 Dated 29.8.2007	Adv. Lic. No. 0810059969 Dated 28.9.2006	RLA F. No. 08/24/40/175/AM07	

Application: Request is for adhoc norms for following:

Sl. No.	EXPORT ITEM	Qty
1	HYDROPHILIC ACRYLIC FOLDABLE INTRA OCULAR LENSES	5000 NUMBER

Sl. No.	IMPOR ITEM	Qty
1	HYDROPHILIC ACRYLIC BUTTONS	5650 NOS.
2	POUCHES	5050 NOS.
3	LENS HOLDER	5050 NOS.
4	MISCELLANEOUS ITEMS: VIZ OPTICAL WAX, POLISHING POWDER, LINT FREE TOWELS, INSERTS, LATHE TOOLS, MILLING TOOLS	4% OF FOB VALUE

Position: D/L No. 46011/249/2004-PC.II dated 6.7.2007 issued by D/o C&PC.

Decision: Deferred.

3.4.2	Case No. A-236	SAERTEX INDIA PVT. LTD.	HQ F. No. 01/87/50/206/AM08/DES-VIII	Status: Deferred
	NC No.: 20/08 Dated 29.8.2007	Adv. Lic. No. 3110029448 Dated 5.6.2007	RLA F. No. 31/24/40/61/AM08	

Application: Request is for adhoc norms for following:

Sl.No.	Export Item	Qty
1.	Stitch Bonded Fabrics132EX020-01210-01270-250000	100921.000 kg
2.	Stitch Bonded Fabrics132EX040-01200-01270-464000	169855.000 kg

Sl.No.	Import Item	Qty
1.	Glass Roving FS5305352259 FG-Continious Roving ***2002 413 42 Tray	63488.700 kg
2.	Glass Roving FS5305352262 FG-Continious Roving ***2002 413 42 Tray	128310.000 kg
3.	Glass Roving FS5300277580-FG-Continious Roving ***2002 827 42 Tray	41016.800 kg
4.	Glass Roving FC5300255149-FG-Continious Roving ***2002 1650 45 Tray	4489.000 kg

Position: D/L issued by DGFT on 16.08.2007.

Decision: Deferred.

3.4.3	Case No. A-237	BAJAJ STEEL INDUSTRIES LTD.	HQ F. No. 01/87/50/290/AM08/DES-VIII	Status: Deferred
	NC No.: 20/08 Dated 29.8.2007	Adv. Lic. No. 0310434550 Dated 29.6.2007	RLA F. No. 03/94/40/241/AM08	

Application: Request is for adhoc norms for following:

Sl.No.	Export Item	Qty
1.	White Coloured Master Batch (Plast White) Net content in Exports LLDPE Granules Moulding Grade 235000 kgs (2) Calcium Carbonate 76500 kgs	100000.000 kg
2.	White Coloured Master Batch (Plast High Mix) Net content in Exports (i) HDPE Granules Moulding Grade 235000 kgs (2) Calcium Carbonate 76500 kgs	100000.000 kg
3.	White Coloured Master Batch (Plast Clear High Mix) Net content in Exports	50000.000 kg

	content in Exports HDPE Granules Moulding Grade 11750 kgs (2) Talcum Powder 38250 kgs	
4.	White Coloured Master Batch (Plast Ultra-70) Net content in Exports (i) Titanium Dioxide 17500 kgs (2) LLDPE Granules Moulding Grade 7500 kgs	25000.000 kg
5.	White Coloured Master Batch (PEUV-01) Net content in Exports (1) U.V Stabiliser 2500 kgs (2) LLDPE Granules Moulding Grade 22500 kgs	25000.000 kg

Sl.No.	Import Item	Qty
1.	LLDPE (Moulding Grade)	24205.000 kg
2.	Calcium Carbonate	78795.000 kg
3.	HDPE (Moulding Grade)	24205.000 kg
4.	Calcium Carbonate	78795.000 kg
5.	HDPE (Moulding Grade)	12102.500 kg
6.	Talcum Powder	39397.500 kg
7.	Titanium Dioxide	18025.000 kg
8.	LLDPE (Moulding Grade)	7725.000 kg
9.	U.V. Stabiliser	2575.000 kg
10.	LLDPE (Moulding Grade)	23175.000 kg

Position: D/L under issue by D/o C&PC.

Decision: Deferred.

3.4.4	Case No. A-239	R.M. EXPORTS	HQ F. No. 01/87/50/176/AM08/DES-VIII	Status: Deferred
	NC No.: 20/08 Dated 29.8.2007	Adv. Lic. No. 3010051955 Dated 29.5.2007	RLA F. No. 30/24/40/6/AM08	

Application: Request is for adhoc norms for following:

Sl.No.	Export Item	Qty
1.	Rubber Hose Brass fittings Viz. Nozzles, Nuts, CU Plings, Caps etc.	4009 MT

Sl.No.	Import Item	Qty
1.	Relevant Natural/Synthetic Rubber	7000 MT
2.	Carbon	4200 MT
3.	Precipitated Silica	3000 MT
4.	Rubber Chemicals Like lubricants Accelerators antioxidant	0.800 MT
5.	Misc. Chemicals such as sulphur, Resin, Zinc Oxide	3.700 MT

	Paraffin wax, softeners, activators and fillers, thinners Plasticisers Nonding/coupling agents, Catalysts etc.	
6.	Dyes/Pigments	0.500 MT
7.	Polyester Filament Yarn	0.800 MT
8.	Brass Scrap	1.075 mt agst. Export of 1000 MT

Position: D/L points suggested by DIPP in comments dt. 29.8.2007: (a) Bifurcation in the quantity of Rubber Compound and Brass Fillings in the exports; (b) Bifurcation in the import quantity of Natural and Synthetic Rubber; (c) Type of Synthetic Rubber along with their quantity to be imported; (d) Net content of Polyester fabric in exports; (e) Detailed manufacturing process indicating use of each raw material and wastage claimed for each raw material

Decision: Deferred.

3.4.5	Case No. A-240	OMNI LENS PVT. LTD.	HQ F. No. 01/87/162/916/AM07/DES-VIII	Status: Deferred
	NC No.: 20/08 Dated 29.8.2007	Adv. Lic. No. 0810062066 Dated 2.1.2007	RLA F. No. 08/24/40/287/AM07	

Application: Request is for adhoc norms for following:

Sl. No.	EXPORT ITEM	Qty
1	HYDROPHILIC ACRYLIC FOLDABLE INTRA OCULAR LENSES	5000 NUMBER

Sl. No.	IMPOR ITEM	Qty
1	HYDROPHILIC ACRYLIC BUTTONS	5650 NOS.
2	POUCHES	5050 NOS.
3	LENS HOLDER	5050 NOS.
4	MISCELLANEOUS ITEMS: VIZ OPTICAL WAX, POLISHING POWDER, LINT FREE TOWELS, INSERTS, LATHE TOOLS, MILLING TOOLS	4% OF FOB VALUE

Position: D/L No. 46011/249/2004-PC.II dated 6.7.2007 issued by D/o C&PC.

Decision: Deferred.

3.4.6	Case No. A-241	BANKIM PLAST PVT. LTD.	HQ F. No. 01/87/50/109/AM08/DES-VIII	Status: Deferred
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	NC No.: 20/08 Dated 29.8.2007	Adv. Lic. No. 0310425698 Dated 5.4.2007	RLA F. No. 03/94/40/1523/AM07	
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Application: Request is for adhoc norms for following:

Sl.No.	Export Item	Qty
1.	White Master Batches (1109)	18000.000 kg
2.	White Master Batches (1108)	2000.000 kg
3.	White Master Batches (106)	60000.000 kg
4.	White Master Batches (1105)	2000.000 kg

Sl.No.	Import Item	Qty
1.	Titanium dioxide Anatase	10773.000 kg
2.	LLDPE Injection Moulding Grade (EXXON Mobil 6101RQ)	4725.000 kg
3.	Lithopone Coated	3402.000 kg
4.	Fumed Silica	18.000 kg
5.	Titanium Dioxide Rutile Uncoated	1260.000 kg
6.	LLDPE Injection moulding Grade (EXXON mobil 6101RQ)	630.000 kg
7.	Barium Sulphate Coated	210.000 kg
8.	Fumed silica	2.000 kg
9.	Titanium Dioxide Rutile Coated	37800.000 kg
10.	LLDPE Injection Moulding Grade (EXXON Mobil 6101RQ)	15750.000 kg
11.	Barium Sulphate Coated	9450.000 kg
12.	Fumed Silica	60.000 kg
13.	Titanium Dioxide Rutile Uncoated	735.000 kg
14.	LLDPE Injection moulding Grade (EXXON mobil 6101RQ)	525.000 kg
15.	Barium Sulphate Coated	840.000 kg
16.	Fumed silica	2.000 kg

Position: D/L No. 46011/85/2007-PC.II dated 20.7.2007 issued by D/o C&PC.

Decision: Deferred.

3.4.7	Case No. A-242	INTERNATIONAL CONVEYORS LTD.	HQ F. No. 01/87/50/108/AM07/DES-VIII	Status: Deferred
	NC No.: 20/08 Dated 29.8.2007	Adv. Lic. No. 0310425142 Dated 30.3.2007	RLA F. No. 03/94/40/1506/AM07	

Application: Request is for adhoc norms for following:

Sl.No.	Export Item	Qty
1.	PVC Solid Woven Fire Resistance Antistatic Conveyor Belting Type-350	5575.600 Sq.
2.	Type-450	2767.800 Sq.

Sl.No.	Import Item	Qty
1.	Polyester Yarn (1000 Denier)	18.779 MT
2.	PVC Resin	25.300 MT
3.	Phosphate Plasticizer	7.923 MT
4.	Pthalate Plasticizer	9.838 MT

Position: D/L No. 46011/115/2005-PC.II dated 5.7.2007 issued by D/o C&PC, reminder to be issued by DGFT.

Decision: Deferred.

3.4.8	Case No. A-243	SAERTEX INDIA PVT. LTD.	HQ F. No. 01/87/50/207/AM08/DES-VIII	Status: Deferred
	NC No.: 20/08 Dated 29.8.2007	Adv. Lic. No. 3110029114 Dated 3.5.2007	RLA F. No. 31/24/40/30/AM08	

Application: Request is for adhoc norms for following:

Sl.No.	Export Item	Qty
1.	Stitch Bonded Fabrics132EX010-00810-01270-264000	47446.000 kg
2.	Stitch Bonded Fabrics132EX000-00540-01270-264000	11775.000 kg

Sl.No.	Import Item	Qty
1.	Glass Roving FS5300277580- FG-Continuous Roving 2002 827 42 Tray	44741.000 kg
2.	Glass Roving FS2300253417 FG-Continuous Roving 2002 827 42 Tray	6865.100 kg
3.	Glass Roving FS5305352259-FG-Continuous Roving 2002 413 42 Tray	29825.400 kg
4.	Glass Roving FC5305352262-FG-Continuous Roving 2002 413 42 Tray	98297.100 kg

Position: D/L issued by DGFT on 16.08.2007.

Decision: Deferred.

3.4.9	Case No. A-244	SHIVALIK INDUSTRIES	HQ F. No. 01/87/50/50/AM08/DES-VIII	Status: Deferred
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	NC No.: 20/08 Dated 29.8.2007	Adv. Lic. No. 0810063463 Dated 8.3.2007	RLA F. No. 08/24/40/333/AM07	
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Application: Request is for adhoc norms for following:

Sl.No.	Export Item	Qty
1.	Filled Compound Masterbatch Net Contents in Export Product: LDPE/LLDPE Granuels: 41000.000 kgs Calcium Carbonate/Talc: 56000.000 kgs Titanium Dioxide: 3000.000 kgs Packing Material: HDPE Granules: 4000.000 kgs Packing Material: LDPE Granules: 120.000 kgs	100000.000 kg
2.	Filled Compound Masterbatch Net Contents in Export Product: HDPE Granuels: 41000.000 kgs Calcium Carbonate/Talc: 56000.000 kgs Titanium Dioxide: 3000.000 kgs Packing Material: HDPE Granules: 400.000 kgs Packing Material: LDPE Granules: 120.000 kgs	100000.000 kg

Sl.No.	Import Item	Qty
1.	LDPE/LLDPE Granuels	43050.000 kg
2.	Calcium Carbonate/Talc	58800.000 kg
3.	Titanium Dioxide	3150.000 kg
4.	Packing Material: HDPE Granules for Making HDPE Bags	420.000 kg
5.	Packing Material: LDPE Granules for Making LDPE Liner	126.000 kg
6.	HDPE Granules	43050.000 kg
7.	Calcium Carbonate/Talc	58800.000 kg
8.	Titanium Dioxide	3150.000 kg
9.	Packing Material: HDPE Granules for Making HDPE Bags	420.000 kg
10.	Packing Material: LDPE Granules for Making LDPE Liner	126.000 kg

Position: D/L No. 46011/64/2007-PC.II dated 13.6.2007 issued by D/o C&PC, reminder to be issued by DGFT.

Decision: Deferred.

PART-C (SION CASES)

3.4.10	Case No. C-19	ASSOCIATION OF BUTADIENE & STYRENE BASED INDUSTRIES; APAR INDUSTRIES	HQ F. No. 01/87/162/439/AM07/DES-VIII	Status: Deferred
	NC No.: 20/08	MODIFICATION		

	Dated 29.8.2007	IN SION A-2057		
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Application: Request for modification of the SION A-2057.

Position: Shri C.N. Desai, Joint MD and Dr. Ashok M. Prabhu, GM from Apar Industries appeared before Committee for personal hearing. Committee heard their views and asked them to submit name and address of main importers and users of NBR by 05.09.2007 so that they may be asked for objections, if any, consequent to changes requested by Association/firm.

Committee also directed objections may be invited from CHEMEXIL and all such users of NBR specifying unambiguously that if no reply is received by 31.10.2007, it will be presumed that they have no objection for any restriction imposed in SION A-2057 for export product 'Heavy Duty Truck Mountings for Trucks, Buses & Cars with Anti-rust Coating'

Decision: Deferred.

PART-M (REPRESENTATIONS)

3.4.11	Case No. M-192	THE ELECTRO MEDICAL & ALLIED INDUSTRIES	HQ F. No. 01/87/50/18/AM06/DES-VIII	Status: Deferred
	NC No.: 20/08 Dated 29.8.2007	Adv. Lic. No. 0210077113 Dated 5.4.2005	RLA F. No. 02/24/40/5/AM06	

Application: Request is for review of adhoc norms for following:

Sl.No.	Export Item	Qty
1.	Single Blood Bag (Made of PVC Sheet) Size: Width 205mm x Thick 0.35 mm (3 Pieces = meter)	39600.000 kg

Sl.No.	Import Item	Qty
1.	PVC Sheets Size: ID-85mm , Length-230mm, MOC-Plastic	118800.000 meter

Position: Central Excise Data asked from firm.

Decision: Deferred.

3.4.12	Case No. M-195	THE ELECTRO MEDICAL & ALLIED INDUSTRIES	HQ F. No. 01/87/50/656/AM07/DES-VIII	Status: Deferred
	NC No.: 20/08 Dated 29.8.2007	Adv. Lic. No. 0210094706 Dated 26.10.2006	RLA F. No. 02/24/40/207/AM07	

Application: Request is for review of adhoc norms for following:

Sl.No.	Export Item	Qty
1.	Blood Bag 350ml, Single made of PVC sheet MOC Plastic	360000.000 No.

Sl.No.	Import Item	Qty
1.	PVC Sheets Blood Bags Width 205mm x Thick 0.35mm	12000.000 kg

Position: Central Excise Data asked from firm.

Decision: Deferred.

3.4.13	Case No. M-197	SUNDARAM AUTO COMPONENTS LTD.	HQ F. No. 01/87/50/612/AM05/DES-VIII	Status: Deferred
	NC No.: 20/08 Dated 29.8.2007	Adv. Lic. No. 0410061269 Dated 11.8.2004	RLA F. No. 04/81/40/96/AM05	

Application: Request is for fixation of adhoc norms for following:

Sl.No.	Export Item	Qty
1.	Brake Diaphragm	1 kg

Sl.No.	Import Item	Qty
1.	Nylon 66 woven Fabric width 29 RFL coated black	0.159 kg

Position: As original file is not readily traceable, Committee directed to reconstruct file with applicants/RLA's help.

Decision: Deferred.

ONLINE CASES

Case No.:3/15/81-ALC2/2006	Party Name:VEM TECHNOLOGIES PLTD.,	Meet No/Date:20/87-ALC1/2007 29.08.2007	Status: Deferred		
HQ File :01/81/050/00124/AM07/	RLA File :09/24/040/00040/AM07/	Lic.No/Date:0910026348 23.05.2006	Defer Date:26.09.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1.	83/0- OLP BODY (NET WEIGHT @ 4.3333 GRMS. PER PCE. X 3000000 NOS. =	3000000.000	Nos	2655200.00	58052.00

6	1	12999 KGS.)	3000000.000	Number	2655900.00	US\$
				Total	2,655,900.00	58,052.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	PHENOLIC INJECTION MOULDING MATERIAL	22350.000	K.G	2060670.00	44700.00 US\$
			Total	2,060,670.00	44,700.00

Position: D/L No. 46011/101/2007-PC.II dated 13.08.2007 issued by D/o C&PC.
Decision: Deferred.

16	Case No.:13/33/80-ALC2/2006	Party Name:MOTHERSON SUMI SYSTEMS LTD	Meet No/Date:20/87-ALC1/2007 29.08.2007	Status: Deferred
	HQ File :01/80/050/00797/AM07/	RLA File :25/24/040/00012/AM07/	Lic.No/Date:2510001760 18.10.2006	Defer Date:26.09.2007

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	61/0- DOOR AIRMIX RH WITH SEAL 06-22724	73500.000	Number	1838477.55	39837.00 US\$
2	61/0- DOOR AIRMIX LH WITH SEAL 06-22728	83500.000	Number	2068263.94	44816.12 US\$
3	61/0- DOOR & LEVER REAR CON WITH SEAL 06-22730	85500.000	Number	1268030.32	27476.28 US\$
4	61/0- DOOR & LEVER REAR PASS W\SEAL 06-22731	81000.000	Number	1460869.02	31654.80 US\$
5	61/0- CAM AIRMIX DRIVE AG 102598	73700.000	Number	653040.96	14150.40 US\$
6	61/0- DOOR VENT WITH SEAL 06-22740	82800.000	Number	3087545.76	66902.40 US\$
7	61/0- DOOR & LEVER REAR PASS WITH SEAL 06-22742	2900.000	Number	74016.11	1603.82 US\$
8	61/0- LEVER VENT DOOR 06-22799	78800.000	Number	350279.24	7590.02 US\$
9	61/0- LEVER DEFROST DOOR 06-22800	81700.000	Number	426815.51	9248.44 US\$
10	61/0- LEVER REAR PASS AIRMIX DRIVE TZ AG 101404	4400.000	Number	39799.76	862.40 US\$
11	61/0- DOOR RECRIC 06-21282	2052.000	Number	101063.63	2189.89 US\$

12	61/0- DOOR MODE SZ VT RH 06-22426	19621.000	Number	863493.53	18710.59 US\$
13	61/0- DOOR DIMIST/FLOOR SZ VT R 06-22428	18904.000	Number	705612.97	15289.56 US\$
14	61/0- DOOR FOOT CONSOLE 06-31065	76400.000	Number	1954736.78	42356.16 US\$
15	61/0- DOOR ASSY DRIVE LH 06-31075	79568.000	Number	793165.65	17186.69 US\$
16	61/0- DOOR ASSY DRIVE RH 06-31085	79568.000	Number	793165.65	17186.69 US\$
			Total	16,478,376.38	357,061.26

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Thermolast K TC4AAZ S100 (Thermoplastic Elastomer)	8996.030	K.G	1843342.00	39942.40 US\$
2	Thermolast K TC4ACA S100 (Thermoplastic Elastomer)	8575.560	K.G	1757184.00	38075.50 US\$
3	Delrin 577 BK 000 (Polyamide)	3512.660	K.G	614690.00	13319.40 US\$
4	Delrin 570 NC 000 (Polyamide)	3762.550	K.G	590079.00	12786.10 US\$
			Total	4,805,295.00	104,123.40

Position: D/L No. 46011/79/2007-PC.II dated 18.7.2007 issued by D/o C&PC.

Decision: Deferred.

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Case No.:14/33/80-ALC2/2006	Party Name:MOTHERSON SUMI SYSTEMS LTD	Meet No/Date:20/87-ALC1/2007 29.08.2007	Status: Deferred		
HQ File :01/80/050/00798/AM07/	RLA File :25/24/040/00013/AM07/	Lic.No/Date:2510001761 18.10.2006	Defer Date:26.09.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	61/0- PANEL ASM- C/PLR UPR TR Part No. 92172504	5000.000	Number	1721005.00	37700.00 US\$
2	61/0- PANEL ASM-C/PLR UPR TR Part No. 92172506	950.000	Number	222475.30	4873.50 US\$
3	61/0- PANEL ASM-C/PLR UPR TR Part No. 92172503	5000.000	Number	1170922.50	25650.00 US\$

4	61/0- PANEL ASM-C/PLR UPR TR Part No. 92172505	950.000	Number	222475.30	4873.50 US\$
5	61/0- MOLDING ASM -W/S SI GARN Part No. 92172534	5000.000	Number	1456235.00	31900.00 US\$
6	61/0- MOLDING ASM -W/S SI GARN Part No. 92172532	900.000	Number	262122.30	5742.00 US\$
7	61/0- MOLDING ASM -W/S SI GARN Part No. 92172533	5000.000	Number	1456235.00	31900.00 US\$
8	61/0- MOLDING ASM -W/S SI GARN Part No. 92172531	900.000	Number	262122.30	5742.00 US\$
9	61/0- TRIM ASY-BODY L/PLR Part No. 92172522	4500.000	Number	1873476.00	41040.00 US\$
10	61/0- TRIM ASY-BODY L/PLR Part No. 92172521	4500.000	Number	1873476.00	41040.00 US\$
11	61/0- FILLER ASM -I/P STRG COL OPG Part No. 92172613	23000.000	Number	3404147.90	74570.60 US\$
12	61/0- FILLER ASM -I/P STRG COL OPG Part No. 92174207	8000.000	Number	1184051.40	25937.60 US\$
13	61/0- COVER W/S O/S MSTRE SEN Part No. 92183833	2000.000	Number	36629.60	802.40 US\$
14	61/0- PANEL ASM-BODY L/PLR TR Part No. 92183753	850.000	Number	252604.30	5533.50 US\$
15	61/0- PANEL ASM-BODY L/PLR TR Part No. 92183754	1100.000	Number	326899.70	7161.00 US\$
16	61/0- PANEL ASM-BODY L/PLR TR Part No. 92183749	800.000	Number	237745.20	5208.00 US\$
17	61/0- PANEL ASM-BODY L/PLR TR Part No. 92183750	1200.000	Number	356617.80	7812.00 US\$
18	61/0- PANEL ASM-BODY L/PLR UPR TR Part No. 92183751	800.000	Number	275360.80	6032.00 US\$
19	61/0- PANEL ASM-BODY L/PLR UPR TR Part No. 92183752	1050.000	Number	361411.10	7917.00 US\$
20	61/0- PANEL ASM-BODY L/PLR UPR TR Part No. 92183747	800.000	Number	275360.80	6032.00 US\$
21	61/0- PANEL ASM-BODY L/PLR UPR TR Part No. 92183748	1050.000	Number	361411.10	7917.00 US\$
			Total	17,592,784.40	385,384.10

SI No	IMPORT ITEM	Qty	UOM	CIF (Rs)	CIF (Currency)
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Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	BOND MASTER 831.01CR	4156.070	Litre	717836.00	15554.40 US\$
2	BECCA FABRIC NEUTRAL GREY SAMPLE CIRCULAR KNIT SCOUR &HS	1260.170	Meter	563547.00	12211.20 US\$
3	BECCA FABRIC ONYX SAMPLE CIRCULAR KNIT SCOUR AND HS	4862.250	Meter	2174398.00	47115.90 US\$
4	PU LAMINATE FABRIC	1162.030	Meter	1465012.00	31744.60 US\$
5	EPALEX 7489 HS UV2 7B71 MODIFIED POLY PROPYLENE	2992.090	K.G	493396.00	10691.10 US\$
6	EPALEX 7479 HS UV1 9245 MODIFIED POLY PROPYLENE	1336.100	K.G	220323.00	4774.10 US\$
7	EPALEX 7489 HS UV2 9227 MODIFIED POLY PROPYLENE	12519.600	K.G	2064494.00	44734.40 US\$
8	ASTALOY ABS/PC M130S 45001 BLACK	1442.100	K.G	363986.00	7887.00 US\$
9	NUT-PUSH IN 4.2 HIGH RETENTION GM#11609651;EMHART#17465	37450.000	Number	378245.00	8196.00 US\$
10	SCREW ASM-6-LOBED PAN HD GM#11900481;NEDS#10014192	37450.000	Number	71155.00	1541.80 US\$
11	ZUS7501 RETAINING CLIP 82041141011	45350.000	Number	113375.00	2456.70 US\$
			Total	8,625,767.00	186,907.20

Position: D/L No. 46011/79/2007-PC.II dated 18.7.2007 issued by D/o C&PC.

Decision: Deferred.

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Case No.:15/33/80-ALC2/2006	Party Name:MOTHERSON SUMI SYSTEMS LTD	Meet No/Date:20/87-ALC1/2007 29.08.2007	Status: Deferred		
HQ File :01/80/050/00799/AM07/	RLA File :25/24/040/00014/AM07/	Lic.No/Date:2510001762 18.10.2006	Defer Date:26.09.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	61/0- PANEL ASM- C/PLR UPR TR Part No. 92172504	5000.000	Number	1721005.00	37700.00 US\$
2	61/0- PANEL ASM-C/PLR UPR TR Part No.: 92172506	950.000	Number	222475.30	4873.50 US\$
3	61/0- PANEL ASM-C/PLR UPR TR Part No. 92172503	5000.000	Number	1170922.50	25650.00 US\$
4	61/0- PANEL ASM-C/PLR UPR TR Part No. 92172505	950.000	Number	222475.30	4873.50 US\$
5	61/0- MOLDING ASM -W/S SI GARN Part No. 92172534	5000.000	Number	1456235.00	31900.00 US\$
6	61/0- MOLDING ASM -W/S SI GARN Part No. 92172532	900.000	Number	262122.30	5742.00 US\$
7	61/0- MOLDING ASM -W/S SI GARN Part No. 92172533	5000.000	Number	1456235.00	31900.00 US\$

8	61/0- MOLDING ASM -W/S SI GARN Part No. 92172531	900.000	Number	262122.30	5742.00 US\$
9	61/0- TRIM ASY-BODY L/PLR Part No. 92172522	4500.000	Number	1873476.00	41040.00 US\$
10	61/0- TRIM ASY-BODY L/PLR Part No. 92172521	4500.000	Number	1873476.00	41040.00 US\$
11	61/0- FILLER ASM -I/P STRG COL OPG Part No. 92172613	23000.000	Number	3404147.90	74570.60 US\$
12	61/0- FILLER ASM -I/P STRG COL OPG Part No. 92174207	8000.000	Number	1184051.40	25937.60 US\$
13	61/0- COVER W/S O/S MSTRE SEN Part No. 92183833	2000.000	Number	36629.60	802.40 US\$
14	61/0- PANEL ASM-BODY L/PLR TR Part No. 92183753	850.000	Number	252604.30	5533.50 US\$
15	61/0- PANEL ASM-BODY L/PLR TR Part No. 92183754	1100.000	Number	326899.70	7161.00 US\$
16	61/0- PANEL ASM-BODY L/PLR TR Part No. 92183749	800.000	Number	237745.20	5208.00 US\$
17	61/0- PANEL ASM-BODY L/PLR TR Part No 92183750	1200.000	Number	356617.80	7812.00 US\$
18	61/0- PANEL ASM-BODY L/PLR UPR TR Part No. 92183751	800.000	Number	275360.80	6032.00 US\$
19	61/0- PANEL ASM-BODY L/PLR UPR TR Part No. 92183752	1050.000	Number	361411.10	7917.00 US\$
20	61/0- PANEL ASM-BODY L/PLR UPR TR Part No. 92183747	800.000	Number	275360.80	6032.00 US\$
21	61/0- PANEL ASM-BODY L/PLR UPR TR Part No. 92183748	1050.000	Number	361411.10	7917.00 US\$
			Total	17,592,784.40	385,384.10

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	BOND MASTER 831.01CR	4156.070	Litre	717836.00	15554.40 US\$
2	BECCA FABRIC NEUTRAL GREY SAMPLE CIRCULAR KNIT SCOUR &HS	1260.170	Meter	563547.00	12211.20 US\$
3	BECCA FABRIC ONYX SAMPLE CIRCULAR KNIT SCOUR AND HS	4862.250	Meter	2174398.00	47115.90 US\$
4	PU LAMINATE FABRIC	1162.035	Meter	1465012.00	31744.60 US\$
5	EPALEX 7489 HS UV2 7B71 MODIFIED POLY PROPYLENE	2992.090	K.G	493396.00	10691.10 US\$
6	EPALEX 7479 HS UV1 9245 MODIFIED POLY PROPYLENE -	1336.100	K.G	220323.00	4774.10 US\$
7	EPALEX 7489 HS UV2 9227 MODIFIED POLY PROPYLENE -	12519.600	K.G	2064494.00	44734.40 US\$

8	ASTALOY ABS/PC M130S 45001 BLACK	1442.100	K.G	363986.00	7887.00 US\$
9	NUT-PUSH IN 4.2 HIGH RETENTION GM#11609651;EMHART#17465	37450.000	Number	378245.00	8196.00 US\$
10	SCREW ASM-6-LOBED PAN HD GM#11900481;NEDS#10014192	37450.000	Number	71155.00	1541.80 US\$
11	ZUS7501 RETAINING CLIP 82041141011	45350.000	Number	113375.00	2456.70 US\$
			Total	8,625,767.00	186,907.20

Position: D/L No. 46011/79/2007-PC.II dated 18.7.2007 issued by D/o C&PC.

Decision: Deferred.

22	Case No.: 16/38/84-ALC3/2006	Party Name:GARWARE WALL ROPES LTD.,	Meet No/Date:20/87-ALC1/2007 29.08.2007	Status: Deferred
	HQ File :01/84/050/00416/AM07/	RLA File :31/24/040/00085/AM07/	Lic.No/Date:3110027409 01.12.2006	Defer Date:26.09.2007
	Application: Request is for adhoc norms for following:			
	Sl.No.	Export Item	Qty	
	1.	Stripes of PP Fibre Material	1000.000 MT	
	Sl.No.	Import Item	Qty	
	1.	PP Granules	1050.000 MT	
	Position: D/L No. 46011/128/2006-PC.II dated 05.07.2007 issued by D/o C&PC.			
	Decision: Deferred.			

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Case No.:6/3/87-ALC1/2007	Party Name:SANIDAD PLASTIC PRODUCTS PVT LTD	Meet No/Date:20/87-ALC1/2007 29.08.2007	Status: Deferred		
HQ File :01/87/050/00797/AM07/	RLA File :05/24/040/00704/AM07/	Lic.No/Date:0510195619 05.12.2006	Defer Date:26.09.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- THERMOCOL CUPS EPS	24950.000	Thousand in nos	8732500.00	187796.00 US\$
			Total	8,732,500.00	187,796.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Polystyrene Beads EPS D 833B Cup Grade Expandable	43912.000	K.G	3619000.00	77828.00 US\$
			Total	3,619,000.00	77,828.00

Position: D/L No. 46011/70/2007-PC.II dated 13.06.2007 issued by D/o C&PC, reminder to be issued by DGFT.

Decision: Deferred.

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Case No.:30/8/87-ALC1/2007	Party Name:MAX INDIA LTD	Meet No/Date:20/87-ALC1/2007 29.08.2007	Status: Deferred		
HQ File :01/87/050/00010/AM08/	RLA File :22/24/040/00294/AM07/	Lic.No/Date:2210006465 02.02.2007	Defer Date:26.09.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- Thermal BOPP Film	1000000.000	K.G	103500000.00	2300000.00 US\$
			Total	103,500,000.00	2,300,000.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Polypropylene Granules (Homopolymer)	445058.000	K.G	28038648.00	623081.00 US\$
2	Polypropylene Granules (Copolymer)	95370.000	K.G	6437445.00	143054.00 US\$
3	Polypropylene Resin	95370.000	K.G	11158237.00	247961.00 US\$
4	PP Additive Base (Polypropylene Masterbatches)	23332.000	K.G	2729844.00	60663.00 US\$
5	Ethylene Vinyl Acetate (EVA)	516700.000	K.G	44177850.00	981730.00 US\$
			Total	92,542,024.00	2,056,489.00
Position: D/L No. 46011/51/2007-PC.II dated 6.6.2007 issued by D/o C&PC, reminder to be issued by DGFT.					
Decision: Deferred.					

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Case No.:19/2/87-ALC1/2007	Party Name:POLMANN INDIA LTD.	Meet No/Date:20/87-ALC1/2007 29.08.2007	Status: Deferred		
HQ File :01/87/050/01083/AM07/	RLA File :03/95/040/01494/AM07/	Lic.No/Date:0310422100 06.03.2007	Defer Date:26.09.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- Additive Masterbatch (Modified LLDPE compound) Total Qty. 100MT PPA-MB-10	100000.000	K.G	24007250.00	545000.00 US\$
			Total	24,007,250.00	545,000.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Viton freeflow	10300.000	K.G	9573330.00	215373.00 US\$
2	Linear low density polyethylene (LLDPE)	92700.000	K.G	5768721.00	129780.00 US\$
			Total	15,342,051.00	345,153.00

Position: D/L No. 46011/72/2007-PC.II dated 13.6.2007 issued by D/o C&PC, reminder to be issued by DGFT.
Decision: Deferred.

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Case No.:3/8/87-ALC1/2007	Party Name:PYRAMID PLASTICS	Meet No/Date:20/87-ALC1/2007 29.08.2007	Status: Deferred		
HQ File :01/87/050/01090/AM07/	RLA File :03/95/040/01353/AM07/	Lic.No/Date:0310422495 09.03.2007	Defer Date:12.09.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- ARTICLE MADE OF PROPYLENE COPOLYMER (NETT CONTENT 190476.00 KG.)	190477.000	K.G	14080500.00	315000.00 US\$
2	63/0- PACKING MATERAIL : POLYOLEFIN SHRINK FILM MADE OF LLDPE (NETT CONTENT OF 2102.00)	2102.000	K.G	538669.24	12050.77 US\$
			Total	14,619,169.24	327,050.77
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	PROPYLENE COPOLYMER GRANULES	200000.000	K.G	13410000.00	300000.00 US\$
2	PACKING MATERIAL : POLYOLEFIN SHRINK FILM MADE OF LLDPE	2207.100	K.G	513018.32	11476.92 US\$
			Total	13,923,018.32	311,476.92
Position: D/L No. 46011/59/2007-PC.II dated 25.6.2007 issued by D/o C&PC, reminder to be issued by DGFT. Decision: Deferred.					

56	Case No.:16/8/87-ALC1/2007	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:20/87-ALC1/2007 29.08.2007		Status: Deferred	
	HQ File :01/87/050/01153/AM07/	RLA File :07/24/040/00854/AM07/	Lic.No/Date:0710050949 28.03.2007		Defer Date:26.09.2007	
	Application: Request is for adhoc norms for following:					
	Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
	1	63/0- UPVC COLUMN PIPES OF DIFFERENT TYPES AND SIZES. (Input PVC resin is used 94.31% in the export quantity)	8.975	M.T	774728.83	17429.22 US\$
			Total	774,728.83	17,429.22	

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	PVC RESINS.	8.464	M.T	338615.21	7617.89 US\$
			Total	338,615.21	7,617.89

Position: D/L No. 46011/68/2007-PC.II dated 13.6.2007 issued by D/o C&PC, information received by TA and is under process.

Decision: Deferred.

Case No.:17/8/87-ALC1/2007	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:20/87-ALC1/2007 29.08.2007	Status: Deferred
HQ File :01/87/050/01154/AM07/	RLA File :07/24/040/00855/AM07/	Lic.No/Date:0710050950 28.03.2007	Defer Date:12.09.2007

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- UPVC COLUMN PIPES OF DIFFERENT TYPES AND SIZES. (Input PVC resin is used 94.31% in the export quantity)	17.830	M.T	1568118.21	35278.25 US\$
			Total	1,568,118.21	35,278.25

Import Item (s) Details

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	PVC RESIN.	16.815	M.T	672684.75	15133.50 US\$
			Total	672,684.75	15,133.50

Position: D/L No. 46011/68/2007-PC.II dated 13.6.2007 issued by D/o C&PC, information received by TA and is under process.

Decision: Deferred.

Case No.:20/8/87-ALC1/2007	Party Name:PARKSONS GAMES AND SPORTS	Meet No/Date:20/87-ALC1/2007 29.08.2007	Status: Deferred
HQ File :01/87/050/01161/AM07/	RLA File :03/95/040/01132/AM07/	Lic.No/Date:0310425050 29.03.2007	Defer Date:26.09.2007

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- ALL PLASTIC (PVC) PLAYING CARDS. TOTAL NET WT. OF RESULTANT PRODUCT= 11000.000 KG. NO. OF PACKS = 100000 NOS. NET CONTENT OF RIGID PVC SHEET OPAQUE ANTISTATE TREATMENT IN EXPORT = 10628.019 KG.	11000.000	K.G	4600000.00	100000.00 US\$
			Total	4,600,000.00	100,000.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	RIGID PVC SHEET OPAQUE ANTISTATE TREATMENT	12966.100	K.G	1789354.00	38899.00 US\$
2	ULTRAVIOLET INK OFF-SET PRINTING	159.420	K.G	73370.00	1595.00 US\$
3	U.V. COATING (ACRYLIC)	212.560	K.G	39100.00	850.00 US\$
			Total	1,901,824.00	41,344.00

Position: D/L No. 46011/66/2007-PC.II dated 13.6.2007 issued by D/o C&PC.
Decision: Deferred.

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Case No.:22/8/87-ALC1/2007	Party Name: COSMO FILMS LTD	Meet No/Date:20/87-ALC1/2007 29.08.2007	Status: Deferred		
HQ File :01/87/050/00003/AM08/	RLA File :03/94/040/01520/AM07/	Lic.No/Date:0310425141 30.03.2007	Defer Date:26.09.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- Extrusion Laminated BOPET Film	1000000.000	K.G	127745000.00	2900000.00 US\$
			Total	127,745,000.00	2,900,000.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Biaxially Oriented Polyster Film	612800.000	K.G	53388361.60	1201088.00 US\$
2	Ethyl Vinyl Acetate	737500.000	K.G	50811906.25	1143125.00 US\$
3	Water Borne Extrsion Primer (MICA)	5600.000	K.G	448056.00	10080.00 US\$
4	LLDPE	21200.000	K.G	1460627.00	32860.00 US\$
			Total	106,108,950.85	2,387,153.00
Position: D/L No. 46011/60/2007-PC.II dated 13.6.2007 issued by D/o C&PC.					
Decision: Deferred.					

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Case No.:23/8/87-ALC1/2007	Party Name:COLOUR FLAIR POWDER COATINGS PVT.LTD	Meet No/Date:20/87-ALC1/2007 29.08.2007	Status: Deferred		
HQ File :01/87/050/00004/AM08/	RLA File :31/24/040/00441/AM07/	Lic.No/Date:3110028824 03.04.2007	Defer Date:26.09.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- Powdery Saturated Polymer / (saturated polyester resin)	12000.000	K.G	1413510.00	31800.00 US\$
			Total	1,413,510.00	31,800.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	NPG	2827.690	K.G	238812.51	5372.61 US\$
2	TMA	972.020	K.G	85548.03	1924.59 US\$
3	2 methyl	1546.390	K.G	99668.90	2242.27 US\$
4	Isothelic Acid	972.020	K.G	82091.59	1846.83 US\$
5	Blank Fix (97%)	1731.960	K.G	34643.44	779.38 US\$
6	Pigments	6.190	K.G	3161.73	71.13 US\$
			Total	543,926.20	12,236.81

Position: D/L No. 46011/61/2007-PC.II dated 13.6.2007 issued by D/o C&PC, reminder to be issued by DGFT.
Decision: Deferred.

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Case No.:26/8/87-ALC1/2007	Party Name:PROPACK INDUSTRIES(PROP. KUNAL PLASTICS PVT. LTD)	Meet No/Date:20/87-ALC1/2007 29.08.2007	Status: Deferred		
HQ File :01/87/050/00006/AM08/	RLA File :03/95/040/01613/AM07/	Lic.No/Date:0310425712 05.04.2007	Defer Date:26.09.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- POLYETHYLENE WHITE OPAQUE PRINTED BAGS (Net wt. of LDPE(film grade) 22540 Kgs , LLDPE(film grade 7084 Kgs & White Masterbatch 2576 Kgs.)	32200.000	K.G	2912490.00	64722.00 US\$
			Total	2,912,490.00	64,722.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	LDPE GRANULES(film grade)	23667.000	K.G	1810525.50	40233.90 US\$
2	LLDPE GRANULES(film grade)	7438.200	K.G	535536.00	11900.80 US\$
3	WHITE MASTERBATCH	2704.800	K.G	267775.20	5950.56 US\$
			Total	2,613,836.70	58,085.26
Position: D/L No. 46011/65/2007-PC.II dated 3.7.2007 issued by D/o C&PC, reminder to be issued by DGFT. Decision: Deferred.					

66	Case No.:27/8/87-ALC1/2007	Party Name:COLOUR FLAIR POWDER COATINGS PVT.LTD	Meet No/Date:20/87-ALC1/2007 29.08.2007	Status: Deferred
	HQ File :01/87/050/00007/AM08/	RLA File :31/24/040/00440/AM07/	Lic.No/Date:3110028844 05.04.2007	Defer Date:26.09.2007
	Application: Request is for adhoc norms for following:			

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- Expoxide Resin / Saturated Polyester Resin	132000.000	K.G	14961870.00	336600.00 US\$
			Total	14,961,870.00	336,600.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Liquid Epoxy	50669.010	K.G	6666622.56	149980.26 US\$
2	Bisphenol A	21715.290	K.G	1640915.76	36915.99 US\$
3	NPG	10368.190	K.G	875645.44	19699.56 US\$
4	TMA	3564.060	K.G	313676.98	7056.85 US\$
5	methyl 1,3 propendiol	5670.100	K.G	365452.34	8221.65 US\$
6	Isothelic Acid	3564.060	K.G	301002.95	6771.72 US\$
7	Pure Terphthalic acid	8262.150	K.G	337872.45	7601.18 US\$
8	Adipic Acid	972.020	K.G	95053.66	2138.44 US\$
9	Matting Hardner	6804.120	K.G	861963.29	19391.75 US\$
10	TiO2 (97%)	20412.370	K.G	1769293.13	39804.12 US\$
11	Flow Additive (97%)	1360.820	K.G	166343.90	3742.27 US\$
12	Barium Sul (97%)	12179.380	K.G	189480.57	4262.78 US\$
13	Pigments	68.040	K.G	34780.79	782.47 US\$
			Total	13,618,103.82	306,369.04

Position: D/L No. 46011/61/2007-PC.II dated 3.7.2007 issued by D/o C&PC.
Decision: Deferred.

70	Case No.:24/8/87-ALC1/2007	Party Name:PRABHU POLY COLOR PRIVATE LIMITED	Meet No/Date:20/87-ALC1/2007 29.08.2007	Status: Deferred
	HQ File :01/87/050/00015/AM08/	RLA File :02/24/040/00266/AM07/	Lic.No/Date:0210099890 11.04.2007	Defer Date:26.09.2007

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- FILLER MASTERBATCH	144000.000	K.G	4040483.58	89888.40 US\$
			Total	4,040,483.58	89,888.40

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	RELEVANT POLYMERS ----- LLDPE (LINER LOW DENSITY POLYETHYLENE)	44064.000	K.G	2673913.68	59486.40 US\$
2	CALCIUM CARBONATE	99878.400	K.G	650982.53	14482.37 US\$
3	TITANIUM DIOXIDE	2027.600	K.G	2772.07	61.60 US\$

5	TITANIUM - DIOXIDE ----- RUTILE GRADE	2937.000	KG	2112.91	61.09 US\$
			Total	3,327,669.18	74,030.46
Position: D/L No. 46011/63/2007-PC.II dated 13.06.2007 issued by D/o C&PC, reminder to be issued by DGFT. Decision: Deferred.					

73	Case No.: 35/8/87-ALC1/2007	Party Name:ASTRAL POLYTECHNIK LTD	Meet No/Date:20/87-ALC1/2007 29.08.2007	Status: Deferred
	HQ File :01/87/050/00023/AM08/	RLA File :08/24/040/00323/AM07/	Lic.No/Date:0810064258 13.04.2007	Defer Date:26.09.2007
	Application: Request is for adhoc norms for following:			
	Sl.No.	Export Item	Qty	
	1.	CPVC Pipes for Hot and Cold Water	24000.000 kg	
	Sl.No.	Import Item	Qty	
	1.	Chlorinated Polyvinyl Chloride/CPVC Resin	28800.000 kg	
	Position: D/L No. 46011/56/2007-PC.II dated 13.06.2007 issued by D/o C&PC, reminder to be issued by DGFT. Decision: Deferred.			

74	Case No.: 36/8/87-ALC1/2007	Party Name:ASTRAL POLYTECHNIK LTD	Meet No/Date:20/87-ALC1/2007 29.08.2007	Status: Deferred
	HQ File :01/87/050/00024/AM08/	RLA File :08/24/040/00324/AM07/	Lic.No/Date:0810064259 13.04.2007	Defer Date:26.09.2007
	Application: Request is for adhoc norms for following:			
	Sl.No.	Export Item	Qty	
	1.	CPVC Fittings	28800.000 kg	
	Sl.No.	Import Item	Qty	
	1.	Chlorinated Polyvinyl Chloride/CPVC Resin	30240.000 kg	
	Position: D/L No. 46011/56/2007-PC.II dated 13.6.2007 issued by D/o C&PC, reminder to be issued by DGFT. Decision: Deferred.			

75	Case No.: 37/8/87-ALC1/2007	Party Name:PROPACK INDUSTRIES(PROP. KUNAL PLASTICS PVT. LTD)	Meet No/Date:20/87-ALC1/2007 29.08.2007	Status: Deferred
	HQ File :01/87/050/00027/AM08/	RLA File :03/95/040/01602/AM07/	Lic.No/Date:0310426892 16.04.2007	Defer Date:26.09.2007
	Application: Request is for adhoc norms for following:			
	Sl.No.	EXPORT ITEM	Qty	UOM
				FOB (Rs.)
				FOB

					(Currency)
1	63/0- POLYETHYLENE WHITE OPAQUE PRINTED BAGS (Net Wt. of LDPE 11270 Kgs , LLDPE 3542 Kgs & White Masterbatch 1288.00 Kgs)	16100.000	K.G	1449000.00	32200.00 US\$
			Total	1,449,000.00	32,200.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	LDPE GRANULES	11833.500	K.G	852012.00	18933.60 US\$
2	LLDPE GRANULES	3719.100	K.G	251039.25	5578.65 US\$
3	WHITE MASTERBATCH	1352.400	K.G	133887.60	2975.28 US\$
			Total	1,236,938.85	27,487.53

Position: D/L No. 46011/65/2006-PC.II dated 3.07.2007 issued by D/o C&PC, reminder to be issued by DGFT.

Decision: Deferred.

77	Case No.: 38/8/87-ALC1/2007	Party Name:L M GLASFIBER (INDIA) PVT LTD	Meet No/Date:20/87-ALC1/2007 29.08.2007	Status: Deferred
	HQ File :01/87/050/00030/AM08/	RLA File :07/24/040/00040/AM08/	Lic.No/Date:0710051313 18.04.2007	Defer Date:26.09.2007

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- FRP ROTOR BLADES LM 15.4	9.000	Number	6988020.00	120900.00 EURO
			Total	6,988,020.00	120,900.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	WOVEN ROVING 600 (90/10), 10CM (ITEM CODE:000707)	47.700	K.G	8545.74	194.66 US\$
2	WOVEN ROVING 1200 (90/10), 30CM (ITEM CODE:001507)	139.500	K.G	11990.89	273.14 US\$
3	WOVEN ROVING 1200 (90/10), 40CM (ITEM CODE:001607)	243.000	K.G	20887.36	475.79 US\$
4	WOVEN ROVING 1200 (90/10), 50CM (ITEM CODE:001707)	1901.250	K.G	163424.23	3722.65 US\$
5	SET SCREW DIN 933 A2 M 8 X 25 (ITEM CODE:001793)	108.000	Number	521.53	11.88 US\$
6	WOVEN ROVING 1200 (90/10), 60CM (ITEM CODE:001807)	315.000	K.G	27076.20	616.77 US\$
7	STAINLESS WASHER, FR. ANDERSEN, 30x8x3 (ITEM CODE:001022)	144.000	Number	417.23	9.50 US\$

	(ITEM CODE:001925)				
8	SPLIT PIN, DIN 94 A2 6.3x50 (ITEM CODE:002083)	18.000	Number	156.46	3.56 US\$
9	NUT A2 M10 (ITEM CODE:002183)	9.000	Number	39.11	0.89 US\$
10	SELF-LOCKING NUT DIN 985 A2 M8 (ITEM CODE:002223)	180.000	Number	434.61	9.09 US\$
11	SELF-LOCKING NUT DIN 985 A2 M12 (ITEM CODE:002243)	36.000	Number	226.00	5.15 US\$
12	COMBI 600 (300/300,50/50) STITCHED 95CM (ITEM CODE:002307)	92.700	K.G	14817.16	337.52 US\$
13	WASHER A2 8.4/17 X 1.6 (ITEM CODE:002323)	144.000	Number	139.08	3.17 US\$
14	STAINLESS WASHER A2 10.5/21x2.0 DIN125A (ITEM CODE:002333)	9.000	Number	8.69	0.20 US\$
15	WASHER, STAINLESS A2 21/37x3.0 (ITEM CODE:002363)	18.000	Number	113.00	2.57 US\$
16	ADHESIVE VE TYPE A GT60 (NORPOL FI-184; 0225MDOB) (ITEM CODE:002807)	1278.000	K.G	369053.43	8406.68 US\$
17	PVC-FOAM, GS, 40 X 40, 60KG/M3, 15MM (ITEM CODE:003407)	211.410	Sq. meter	274213.44	6246.32 US\$
18	NUT, STAINLESS A2 M16 (ITEM CODE:004003)	9.000	Number	95.61	2.18 US\$
19	BOLTS DIN 931 A2 M 8 X 65 (ITEM CODE:004023)	72.000	Number	695.38	15.84 US\$
20	CSM 900 EMULS 95CM (ITEM CODE:004907)	15.570	K.G	2067.66	47.10 US\$
21	POINTED SCREW A2 M6x10 (ITEM CODE:005283)	9.000	Number	17.38	0.40 US\$
22	PEROXIDE UP CAT AA 25/30KG (ITEM CODE:005307)	81.540	K.G	10473.93	238.59 US\$
23	HEXAGON SOCKET HEAD CAP SCREW DIN912 M12 (ITEM CODE:005413)	36.000	Number	625.84	14.26 US\$
24	COMBI 1250 60CM (ITEM CODE:005907)	25.650	K.G	2563.98	58.41 US\$
25	PEROXIDE VE CAT VV 25/30KG (ITEM CODE:007107)	37.080	K.G	8308.35	189.26 US\$
26	COACH SCREW DIN 571 10x80 A2 (ITEM CODE:007603)	27.000	Number	469.38	10.69 US\$
27	ALLEN SCREW A2 M10	26.000	Number	504.15	11.48 US\$

27	(ITEM CODE:007803)	36.000	Number	504.15	11.48 US\$
28	SET SCREW DIN 933 A2 M12x50 (ITEM CODE:007903)	36.000	Number	573.69	13.07 US\$
29	HEXAGON SOCKET COUNTERSUNK SCREW DIN7991 (ITEM CODE:008603)	18.000	Number	43.46	0.99 US\$
30	COMBI 900 (600/300,50/50),STITCHED 125CM (ITEM CODE:010607)	1233.000	K.G	141708.94	3227.99 US\$
31	PVC-FOAM, 60KG/M3, 15MM (ITEM CODE:012107)	0.270	Sq. meter	290.49	6.62 US\$
32	WASHER A/2 DIA 40 X DIA 10.5 X 1.0 MM (ITEM CODE:015503)	18.000	K.G	52.15	1.19 US\$
33	WASHER A2 DIA 40 X DIA 10.5 X 0.5 MM (ITEM CODE:015603)	18.000	Number	52.15	1.19 US\$
34	BIAXIAL 450 (PLUS OR MINUS 45 DEGREES), 125CM (ITEM CODE:019207)	495.000	K.G	69081.26	1573.61 US\$
35	COMBI 600 (300/300,50/50) POWDER 21CM (ITEM CODE:020107)	2.250	K.G	424.83	9.68 US\$
36	POLYESTER HAND LAY-UP GT80 (POLYLITE 413-M912 (ITEM CODE:021207)	5130.000	K.G	488023.57	11116.71 US\$
37	COMBI 1250 40CM (ITEM CODE:024907)	10.800	K.G	1079.57	24.59 US\$
38	WOVEN ROVING 450 (50/50), 20CM (ITEM CODE:029607)	14.850	K.G	2975.99	67.79 US\$
39	COMBI 1250 50CM (ITEM CODE:029807)	19.800	K.G	1979.21	45.08 US\$
40	GELCOAT FILLER UP TYPE A REI 8091 (ITEM CODE:034716)	52.200	K.G	11570.19	263.56 US\$
41	ZINC-PLATED SCREW DIN 7504K 4.2x13 (ITEM CODE:035603)	648.000	Number	938.76	21.38 US\$
42	HEXAGON SOCKET COUNTERSUNK SCREW DIN7991 (ITEM CODE:043303)	36.000	Number	173.84	3.96 US\$
43	PULTRUDED PROFILE 35x40x735 (ITEM CODE:051108)	270.000	Number	130774.15	2978.91 US\$
44	RAWLPLUG OF DIA 20 FIBRE L=50 MM (ITEM CODE:057001)	36.000	Number	1581.98	36.04 US\$
45	1/4\ AIR BLEED FILTER TYPE SK-1 (ITEM CODE:065901)	9.000	Number	3898.45	88.80 US\$
46	WASHER 23/39X3 DIN 125A (ITEM CODE:076903)	36.000	Number	86.92	1.98 US\$

(ITEM CODE:070905)					
47	SERIAL NUMBER PLATE (ITEM CODE:082016)	9.000	Number	6093.23	138.80 US\$
48	RUBBER BELLOWS FOR STD. BLADES (ITEM CODE:087901)	9.000	Number	4185.29	95.34 US\$
49	COMPLETE HYDRAULIC CYLINDER FOR LM 14.4/ (ITEM CODE:111001)	9.000	Number	67560.12	1538.96 US\$
50	COMPLETE LM 14.4/15.4 CARBON FIBRE SHAFT (ITEM CODE:113801)	9.000	Number	508880.50	11591.81 US\$
51	BUSHING, MACH. 11-12-14.4-17.0 (ITEM CODE:117401)	288.000	Number	164804.11	3754.08 US\$
52	TOOLS FOR PLACEMENT OF TIPS 14.4+17.0 (ITEM CODE:127401)	9.000	Number	2320.82	52.87 US\$
53	PULTRUDED GLASS FIBRE TUBE DIA 40/32 (ITEM CODE:130001)	9.000	Meter	3859.34	87.91 US\$
54	CARD TYPE PCS 5091438 (ITEM CODE:305801)	9.000	Number	4080.99	92.96 US\$
55	TIP BRAKE WIRE LM 15.4 (ITEM CODE:340901)	9.000	Number	208386.80	4746.85 US\$
56	CARD HOLDER (ITEM CODE:356601)	9.000	Number	1412.48	32.18 US\$
57	PVC-FOAM, 80KG/M3, 40MM (ITEM CODE:414117)	10.800	Sq. meter	36903.60	840.63 US\$
58	GELCOAT UP TYPE A BRUSH REI8091 (ITEM CODE:451517)	404.100	K.G	112595.72	2564.82 US\$
59	DIRECT ROVING, BULKY, 2500TEX (ITEM CODE:451917)	50.040	K.G	7394.28	168.43 US\$
60	COMBI 900 (600/300,90/10) STITCHED 125CM (ITEM CODE:462517)	563.760	K.G	87116.71	1984.44 US\$
			Total	2,988,789.41	68,080.97

Position: D/L No. 46011/211/2005-PC.II dated 25.6.2007 issued by D/o C&PC, reminder to be issued by DGFT.

Decision: Deferred.

78	Case No.: 39/8/87-ALC1/2007	Party Name:L M GLASFIBER (INDIA) PVT LTD	Meet No/Date:20/87-ALC1/2007 29.08.2007	Status: Deferred
	HQ File :01/87/050/00039/AM08/	RLA File :07/24/040/00050/AM08/	Lic.No/Date:0710051409 25.04.2007	Defer Date:26.09.2007
Application: Request is for adhoc norms for following:				
Sl.No.	EXPORT ITEM		Qty	UOM
			FOB (Rs.)	FOB

	IMPORT ITEM	Qty	UOM	CIF (Rs.)	(Currency)
1	63/0- FRP ROTOR BLADES LM 34.0 P WITH NEW ENHANCED LIGHTNING PROTECTION SYSTEM	51.000	Number	119730153.91	2071455.95 EURO
			Total	119,730,153.91	2,071,455.95

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	GELCOAT UP TYPE A SPRAY RAL 7035 (NORPOL GFA 80087 S: 0225 MDOB) (ITEM CODE:000507)	7650.000	K.G	1256022.90	28611.00 US\$
2	WOVEN ROVING 1200 (90/10), 40 CM (ITEM CODE:001607)	9027.000	K.G	775926.62	17674.87 US\$
3	VINYL ESTER ADHESIVE VE TYPE A GT60 (NORPOL FI-184 ADHESIVE VE TYPE A GT60) (ITEM CODE:002807)	22950.000	K.G	6727110.89	153237.15 US\$
4	PEROXIDE UP CAT AA 25/30 KG (ITEM CODE:005307)	561.000	K.G	98610.11	2246.24 US\$
5	WOVEN ROVING COMBI 1250 60 CM (ITEM CODE:005907)	1009.800	K.G	100939.91	2299.31 US\$
6	PEROXIDE VE CAT VV 25/30 KG (ANDONOX CHM-50, 25 KG) (ITEM CODE:007107)	673.200	K.G	201229.65	4583.82 US\$
7	WOVEN ROVING COMBI 900 (600/300, 50/50) STITCHED 125 CM (ITEM CODE:010607)	2550.510	K.G	293130.62	6677.24 US\$
8	GELCOAT FILLER UP TYPE A RAL 7035 (NORPOL SP 1399; 0020 MCOB) (ITEM CODE:013107)	357.000	K.G	76715.91	1747.52 US\$
9	LIGHTNING CABLE (ITEM CODE:017775)	51.000	Number	1214697.28	27669.64 US\$
10	LIGHTNING CONDUCTOR (ITEM CODE:017778)	51.000	Number	465073.26	10593.92 US\$
11	RECEPTOR L=50 MM (ITEM CODE:017951)	51.000	Number	100604.97	2291.69 US\$
12	RECEPTOR L=38 MM (ITEM CODE:017952)	51.000	Number	87010.37	1982.01 US\$
13	RECEPTOR DRAINAGE 2 X LEVEL 1 (ITEM CODE:017964)	51.000	Number	306789.75	6988.38 US\$
14	LIGHTNING CONDUCTOR KIT TIP END (ITEM CODE:017976)	51.000	Number	839860.65	19131.22 US\$
15	GELCOAT UP TYPE A BRUSH RAL 7035 (NORPOL GFA 80087 HD; 0020 MCOB) (ITEM CODE:018607)	1045.500	K.G	171656.46	3910.17 US\$

16	SIKA 208 CLEANING FLUID - 1.0 LITRE (ITEM CODE:020516)	34.680	Cans	39522.85	900.29 US\$
17	POLYESTER HAND LAY-UP GT80 (POLYLITE 413-M 912) (ITEM CODE:021207)	3996.360	K.G	380178.92	8660.11 US\$
18	BALSA GS COATED 150KG/M3 15.9 MM (ITEM CODE:026607)	2550.510	Sq. meter	2389384.08	54427.88 US\$
19	WOVEN ROVING 450 (50/50) 20 CM (ITEM CODE:029607)	306.000	K.G	63539.98	1447.38 US\$
20	WOVEN ROVING COMBI 1250 50 CM (ITEM CODE:029807)	73271.700	K.G	7324261.11	166839.66 US\$
21	POLYESTER VARTM TYPE A GT95 (POLYLITE 413-587) (ITEM CODE:029907)	16156.800	K.G	1552621.63	35367.24 US\$
22	DIRECT ROVING SPUN 4000 TEX (ITEM CODE:030007)	601.800	K.G	126415.01	2879.61 US\$
23	COMBI 900 (600/300, PLUS OR MINUS 45 DEGREES) STITCHED 125 CM (ITEM CODE:031407)	3263.490	K.G	477509.61	10877.21 US\$
24	CONTINUOUS FILAMENT MAT 225, 135 CM (ITEM CODE:031607)	6801.870	K.G	1448518.75	32995.87 US\$
25	BALSA GS COATED 150KG/M3 19.1 MM (ITEM CODE:032907)	842.520	Sq. meter	886939.34	20203.63 US\$
26	PEEL PLY PS 85G/M2 50 CM (ITEM CODE:035207)	2295.000	Meter	103067.76	2347.79 US\$
27	PEEL PLY PS 85G/M2 20 CM (ITEM CODE:035307)	12444.000	Meter	198303.85	4517.17 US\$
28	COMBI 600 (300/300, 50/50) STITCHED 21 CM (ITEM CODE:035607)	2733.600	K.G	522741.95	11907.56 US\$
29	CONTINUOUS FILAMENT MAT 225, 41 CM (ITEM CODE:035907)	135.660	K.G	39306.13	895.36 US\$
30	UNIAXIAL 600 (90 DEGREES) 63 CM (ITEM CODE:036107)	151.470	K.G	29038.51	661.47 US\$
31	BALSA GS COATED 150KG/M3 12.7 MM (ITEM CODE:045707)	153.510	Sq. meter	152707.76	3478.54 US\$
32	WOVEN ROVING 1200 (90/10) 20 CM (ITEM CODE:046507)	3060.000	K.G	263025.97	5991.48 US\$
33	CONTINUOUS FILAMENT MAT 450, 50 CM (UNIFILO U816 450-50 CONTINUOUS STRAND MAT) (ITEM CODE:046607)	2631.090	K.G	528550.20	12039.87 US\$
34	BALSA GS COATED 150KG/M3 25.4 MM (25.4 MM, M2 FLEXIBLE BALSA PANEL) (ITEM CODE:050907)	2262.870	Sq. meter	3585279.69	81669.24 US\$
35	FIBERLINE TRIANGLES F.BUSHING (ITEM CODE:064108)	5508.000	Number	688891.62	15692.29 US\$
36	BALSA GS COATED 150KG/M3 19.1-25.4 MM (ITEM CODE:064207)	81.600	Sq. meter	150959.18	3438.71 US\$
			Sq		1688.02

37	BALSA GS COATED 150KG/M3 15.9-19.1 MM (ITEM CODE:064307)	47.940	Sq. meter	74103.87	1000.00 US\$
38	BALSA GS COATED 150KG/M3 12.7-15.9 MM (ITEM CODE:064407)	35.190	Sq. meter	50317.02	1146.17 US\$
39	BALSA GS COATED 150KG/M3 6.4-12.7 MM (ITEM CODE:064507)	28.560	Sq. meter	38202.80	870.22 US\$
40	COMBI 600 (300/300, 50/50) POWDER 95 CM (ITEM CODE:066607)	346.290	K.G	57357.64	1306.55 US\$
41	PVC-FOAM 85KG/M3 60 MM (ITEM CODE:086107)	12.240	Sq. meter	51032.95	1162.48 US\$
42	PEROXIDE UP CAT FF VR 25/30 KG (ITEM CODE:089407)	1326.000	K.G	283023.83	6447.01 US\$
43	PERFORATED FILM W=1450 MM (ITEM CODE:092207)	11220.000	Sq. meter	297997.59	6788.10 US\$
44	POLYESTER VARTM TYPE B GT 150 (POLYLITE 413-577) (ITEM CODE:094007)	89250.000	K.G	8576666.18	195368.25 US\$
45	PVC-FOAM H80 60G 16 2440X1220X60 MM (ITEM CODE:094307)	13.770	Sq. meter	58456.04	1331.57 US\$
46	GLASS ROLLE 0.09 X 150 METER (ITEM CODE:128606)	42.330	Coil/Roll	68293.91	1555.67 US\$
47	FOAM INSERT FOR LIGHTNING BLOCK (ITEM CODE:137706)	51.000	Set	72233.63	1645.41 US\$
48	TACKY TAPE A970-005 15 METER (ITEM CODE:307201)	21963.150	Meter	159090.08	3623.92 US\$
49	BIAXIAL 806 (PLUS OR MINUS 45 DEGREES) 125 CM (ITEM CODE:315601)	59710.800	K.G	6285887.28	143186.50 US\$
50	VACUUM BAG 2000 MM LFT (ITEM CODE:338501)	3570.000	Meter	827497.44	18849.60 US\$
51	BALSA GS COATED 150KG/M3 6.4 MM (6.4 MM M2 FLEXIBLE BALSA PANEL) (ITEM CODE:363417)	2351.100	Sq. meter	1430536.20	32586.25 US\$
52	BUSHING COMPLETE M30 (ITEM CODE:383501)	2754.000	Number	1961612.24	44683.65 US\$
53	CONTINUOUS FILAMENT MAT 450 135 CM (ITEM CODE:403217)	107.100	K.G	21514.93	490.09 US\$
54	VACUUM BAG 3000 MM LFT (ITEM CODE:410301)	6222.000	Meter	718100.31	16357.64 US\$
55	PVC-FOAM 80KG/M3 40 MM (ITEM CODE:414117)	227.970	Sq. meter	706316.35	16089.21 US\$
56	COMPLETE FLAMGE FOR LM 37.3 P (ITEM CODE:416401)	51.000	Number	2534629.58	57736.44 US\$

57	PULTRUSION LM 37.3 P (ITEM CODE:428001)	2652.000	Number	3471844.32	79085.29 US\$
58	PULTRUSION SMALL LM 37.3 P (ITEM CODE:428101)	204.000	Number	146683.77	3341.32 US\$
59	TEROTEX WAX-SPRAY CLEAR (ITEM CODE:449617)	51.000	Number	22534.53	513.32 US\$
60	PLASTIC COVER DIA 745 X DIA 530 (ITEM CODE:456901)	51.000	Number	152446.70	3472.59 US\$
61	COMBI 900 (600/300, 90/10) STITCHED 125 CM (ITEM CODE:462517)	188.700	K.G	29159.43	664.22 US\$
62	25-40 MM GREY SHAFT NET 1A FOR DIA 30 BOLTS (ITEM CODE:464701)	561.000	Meter	1468857.21	33459.16 US\$
63	PUR-FLEX HD 2250 ISOCYA 500 KG BIG BAGS (ITEM CODE:500601)	897.600	K.G	226694.89	5163.89 US\$
64	INLET GATE FOR OMEGA PROFILE (ITEM CODE:501201)	612.000	Number	33395.43	760.72 US\$
65	WEIGHING CHAMBER NET (ITEM CODE:505201)	204.000	Number	368728.92	8399.29 US\$
66	STAINLESS AISI 304 TYPE LM 34.0 P (ITEM CODE:513501)	102.000	Number	26007.06	592.42 US\$
67	STAY BOLT M30 X 475 THIN SHAFT (ITEM CODE:523601)	2754.000	Number	2553420.67	58164.48 US\$
68	STAY BOLTS FOR WEB LM 34.0 P/P2 (ITEM CODE:543001)	51.000	Set	850869.32	19381.99 US\$
69	8/12 MM SILICONE HOSE, NATURAL COLOUR (ITEM CODE:561716)	321.300	Meter	37702.85	858.83 US\$
70	RUBBER GASKET, COMPRESSION MOULDED (ITEM CODE:571527)	51.000	Number	53294.78	1214.00 US\$
71	SILICONE INSERT FOR PRE-MOULDED TE ADH (ITEM CODE:690427)	2.550	Number	140770.61	3206.62 US\$
72	INLET PROFILE PP 4M (ITEM CODE:709127)	7548.000	Number	772724.99	17601.94 US\$
			Total	68,294,148.60	1,555,675.37

Position: D/L No. 46011/211/2005-PC.II dated 25.6.2007 issued by D/o C&PC, reminder to be issued by DGFT.

Decision: Deferred.

Case No.:14/12/87-ALC1/2007	Party Name:GARWARE WALL ROPES LTD.,	Meet No/Date:20/87-ALC1/2007 29.08.2007	Status: Deferred		
HQ File :01/87/050/00120/AM08/	RLA File :31/24/040/00419/AM07/	Lic.No/Date:3110029289 22.05.2007	Defer Date:26.09.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)

86	1	63/0- Stripes of PP Fibre	500.000	M.T	26830650.00	603614.17 US\$
				Total	26,830,650.00	603,614.17
	Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
	1	PP Granules	525.000	M.T	26565000.00	597637.83 US\$
				Total	26,565,000.00	597,637.83
Position: D/L No. 46011/128/2006-PC.II dated 05.07.2007 issued by D/o C&PC, reminder to be issued by DGFT. Decision: Deferred.						

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Case No.:5/20/87-ALC1/2007	Party Name:GARWARE WALL ROPES LTD.,	Meet No/Date:20/87-ALC1/2007 29.08.2007	Status: Deferred
HQ File :01/87/050/00250/AM08/	RLA File :31/24/040/00099/AM08/	Lic.No/Date:3110029943 23.07.2007	Defer Date:26.09.2007
Sl.No.	Export Item	Qty	
1.	Stripes of PP Fibre Material	500000.000 kg	
Sl.No.	Import Item	Qty	
1.	PP Granules	525000.000 kg	
Position: D/L No. 46011/128/2006-PC.II dated 05.07.2007 issued by D/o C&PC.			
Decision: Deferred.			

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Case No.:6/20/87-ALC1/2007	Party Name:GARWARE WALL ROPES LTD.,	Meet No/Date:20/87-ALC1/2007 29.08.2007	Status: Deferred
HQ File :01/87/050/00251/AM08/	RLA File :31/24/040/00100/AM08/	Lic.No/Date:3110029944 23.07.2007	Defer Date:26.09.2007
Application: Request is for adhoc norms for following:			
Sl.No.	Export Item	Qty	
1.	Stripes of PP Fibre Material	500000.000 kg	
Sl.No.	Import Item	Qty	
1.	PP Granules	525000.000 kg	
Position: D/L No. 46011/128/2006-PC.II dated 05.07.2007 issued by D/o C&PC.			
Decision: Deferred.			

3.5. Following applications were **deferred** for want of comments from Technical Authorities:

PART-M (REPRESENTATIONS)

3.5.1	Case No. M-196	IRPLAST ADHESIVES	HQ F. No. 01/82/50/1369/AM06/DES-	Status: Deferred
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	INDIA LTD.	VIII	
NC No.: 20/08 Dated 29.8.2007	Adv. Lic. No. 0510176361 Dated 14.2.2006	RLA F. No. 05/24/40/895/AM06	

Application: Request fixation of adhoc norms for following:

Sl.No.	Export Item	Qty
1.	Masking Tapes (380562.82)Sq. Mts.	30100.000 kg

Sl.No.	Import Item	Qty
1.	Styrene Isoprene Block Copolymer (Quintac, Vector Kraton)	4555.340 kg
2.	Hydrocarbon Resin (Quintone, Escorez, Drt, Hikotach, Permalyn, SU-90,SU-120 T-1080/95)	5514.320 kg
3.	White Paste	598.000 kg
4.	Crepe Paper (GSM 55+/-4%)	21050.800 kg

Position: Comments from D/o C&PC awaited.

Decision: Deferred for two weeks.

ONLINE CASES

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Case No.:2/7/85-ALC3/2006	Party Name:LASTOLITE INDIA PRIVATE LIMITED	Meet No/Date:20/87-ALC1/2007 29.08.2007	Status: Deferred		
HQ File :01/85/050/00018/AM07/	RLA File :04/24/040/00030/AM07/	Lic.No/Date:0410080933 02.05.2006	Defer Date:12.09.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	90/0- Reflector Taped Steeled using Polyester Tricot Reflector Fabric In DBL layer Silver/White foil coated, Cire finished 12 INCH	240.000	Number	20139.96	453.09 US\$
2	90/0- Reflector Taped Steeled using Polyester Tricot Reflector Fabric In DBL layer Silver/White foil coated, Cire finished 20 INCH	210.000	Number	26377.58	593.42 US\$
3	90/0- Reflector Taped Steeled using Polyester Tricot Reflector Fabric In DBL layer Silver/White foil coated, Cire finished 30 INCH	202.000	Number	56143.88	1263.08 US\$
4	90/0- Reflector Taped Steeled using Polyester Tricot Reflector Fabric In DBL layer Silver/White foil coated, Cire finished	480.000	Number	179592.00	4040.31 US\$
	90/0- Reflector Taped Steeled using Polyester Tricot Reflector Fabric In DBL layer Silver/White				

5	90/0- Reflector Taped Steeled using Polyester Tricot Reflector Fabric In DBL layer Silver/White foil coated, Cire finished 48 INCH	210.000	Number	93163.35	2095.91 US\$
6	90/0- Reflector Taped Steeled using Polyester Tricot Reflector Fabric In DBL layer Silver/White foil coated, Cire finished 33INCH (3031 SQ)	300.000	Number	92201.25	2074.27 US\$
			Total	467,618.02	10,520.08

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	ITEM # BG31-31-11-03 POLYESTER TRICOT FABRIC DBL LAYER SILVER/WHITE FOIL COATED, CIRE FINISHED 58 INCH WIDE WIDTH: 1.47 MTSWEIGHT: APPROX 108 GMS PER SQUARE METER	1359.000	Yard	261663.42	5834.19 US\$
			Total	261,663.42	5,834.19

Position: DGFT file is with D/o C&PC for examination and comments.

Decision: Deferred.

21	Case No.:2/39/80-ALC2/2006	Party Name:BUILD MET FIBRES PVT LTD.,	Meet No/Date:20/87-ALC1/2007 29.08.2007	Status: Deferred
	HQ File :01/80/050/00932/AM07/	RLA File :07/24/040/00545/AM07/	Lic.No/Date:0710048531 20.11.2006	Defer Date:26.09.2007

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	61/0- FLEXIBLE INTERMEDIATE BULKCONTAINERS: CONTENT PP 607000KGS,UV 11900 KGS POLYESTER YARN 9800 KGS & NYLON YARN 900 KGS	629600.000	K.G	55086222.00	1221424.00 US\$
			Total	55,086,222.00	1,221,424.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	PP GRANULES	667700.000	K.G	45451103.00	1007785.00 US\$
2	UV STABILIZER GRANULES	11900.000	K.G	2146760.00	47600.00 US\$
3	POLYESTER YARN	10290.000	K.G	2029500.00	45000.00 US\$
4	NYLON YARN	945.000	K.G	451001.00	10000.00 US\$
			Total	50,078,364.00	1,110,385.00

Position: Under examination by D/o C&PC.

Decision: Deferred.

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Case No.: 31/43/87-ALC1/2006	Party Name:POLYLINK POLYMERS (INDIA) LIMITED	Meet No/Date:20/87-ALC1/2007 29.08.2007	Status: Deferred
HQ File :01/87/050/00850/AM07/	RLA File :08/24/040/00276/AM07/	Lic.No/Date:0810061928 22.12.2006	Defer Date:26.09.2007
Application: Request is for adhoc norms for following:			
Sl.No.	Export Item	Qty	
1.	XLPE Compounds Polyethylene	190.000 MT	
2.	XLPE Catalyst Compound Polyethylene	10.000 MT	
Sl.No.	Import Item	Qty	
1.	LLDPE granules Polyethylene	193.000 MT	
2.	Vinyl Thrimethoxy Silane Additive	2.090 MT	
3.	Dicumyl Peroxide Additive	0.190 MT	
4.	Irganox Antioxidant	0.380 MT	
5.	LLDPE Granules Polyethylene	10.160 MT	
6.	Di-n-Butyl-Tin Dilurate (DBTL)	0.110 MT	
Position: Comments are awaited from D/o C&PC.			
Decision: Deferred.			

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Case No.: 41/44/82-ALC1/2006	Party Name:BRITACEL SILICONES LTD.	Meet No/Date:20/87-ALC1/2007 29.08.2007	Status: Deferred
HQ File :01/82/050/01489/AM07/	RLA File :03/94/040/00939/AM07/	Lic.No/Date:0310413346 22.12.2006	Defer Date:26.09.2007
Application: Request is for adhoc norms for following:			
Sl.No.	Export Item	Qty	
1.	Silicone fluid Silone M1000 Imethyl Polysibxane Solid Content 97+/-1%	32000.000 kg	
Sl.No.	Import Item	Qty	
1.	MC Fluid 1000 CSTS (Wacker Silicone fluid AK 1000 CSTS)- Solid content 100%	28800.000 kgs	
2.	Texson 69 (Quaternary Modified organosiloxane) 39100090 Solid content 90%	2560.000 kgs	
3.	Metroark 123A Catalyst 38099190 Solid content 100%	384.000 kgs	
4.	Metroark 26 Catalyst 38099190 Solid content 100%	256.000 kgs	
5.	HM HDPE	1680.000 kgs	
Position: Comments are awaited from D/o C&PC. Decision: Deferred			

Decision: Deferred.

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Case No.: 11/4/80-ALC2/2007	Party Name:MARUTI TECHNO RUBBER PVT.LTD.	Meet No/Date:20/87-ALC1/2007 29.08.2007	Status: Deferred		
HQ File :01/80/050/01427/AM07/	RLA File :05/24/040/00959/AM07/	Lic.No/Date:0510200249 01.03.2007	Defer Date:26.09.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	61/0- Elastomeric Neoprene Bearing Pads made out of Chloroprene Rubber Heat & Weather Resistant	18600.000	K.G	3389760.00	77040.00 US\$
			Total	3,389,760.00	77,040.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Choloroprene Rubber Heat & Weather Resistant	11346.000	K.G	1938706.00	44061.50 US\$
2	Carbon Black TC High Abrasions Furnace	2790.000	K.G	146850.00	3337.50 US\$
3	Rubber Chemical TC Good Colour Fastness	1116.000	K.G	390544.00	8876.00 US\$
4	DOP TC-Softener Quality Standard	2976.000	K.G	235708.00	5357.00 US\$
			Total	2,711,808.00	61,632.00
Position: Copy of application to be sent to DIPP as it is not received.					
Decision: Deferred.					

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Case No.: 4/8/87-ALC1/2007	Party Name:HENKEL CAC PRIVATE LIMITED	Meet No/Date:20/87-ALC1/2007 29.08.2007	Status: Deferred		
HQ File :01/87/050/01099/AM07/	RLA File :03/94/040/01371/AM07/	Lic.No/Date:0310422844 13.03.2007	Defer Date:26.09.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- Prepared Adhesives Based On Plastics (Two Component Laminating Adhesives) Adhesive (Polyurethane Solution Containing 60% resin content and 40% solvent)	15000.000	K.G	1687500.00	37500.00 US\$
2	63/0- Additive (Poly Isocyanate Solution Containing 50% solid and 50% solvent)	1650.000	K.G	185625.00	4125.00 US\$
			Total	1,873,125.00	41,625.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)

1	Adipic Acid	885.000	K.G	79650.00	1770.00 US\$
2	Isophthalic Acid White crystalline powder, Pure Grade, Standard.	2535.000	K.G	228150.00	5070.00 US\$
3	Titanium Dioxide	3375.000	K.G	303750.00	6750.00 US\$
4	Diethylene Glycol	1920.000	K.G	86400.00	1920.00 US\$
5	Monoethylene Glycol	465.000	K.G	20925.00	465.00 US\$
6	1.6 Hexane Diol	150.000	K.G	29700.00	660.00 US\$
7	Toluen Di Isocyanate Liquid, Colourless - light- yellow, Pure Grade, Standard.	330.000	K.G	42322.50	940.50 US\$
8	Ethyl Acetate Clear Colourless Volatine & Flammable Liquid, Pure Grade, Standard.	6000.000	K.G	270000.00	6000.00 US\$
9	Adipic Acid	19.800	K.G	1782.00	39.60 US\$
10	Isophthalic Acid White crystalline powder, Pure Grade, Standard.	61.050	K.G	5494.50	122.10 US\$
11	Monoethylene Glycol	52.800	K.G	2376.00	52.80 US\$
12	Diethylene Glycol	99.000	K.G	4455.00	99.00 US\$
13	1.6 Hexane Diol	3.300	K.G	653.40	14.52 US\$
14	Toluene Di Isocyanate Liquid Colourless - light yellow, Pure Grade, Standard.	613.800	K.G	78719.85	1749.33 US\$
15	Ethyl Acetate Clear colourless volatine & flammable liquid, Pure Grade, Standard.	825.000	K.G	37125.00	825.00 US\$
			Total	1,191,503.25	26,477.85

Position: DGFT File handed over to representative of D/o C&PC for examination.

Decision: Deferred.

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Case No.:5/8/87-ALC1/2007	Party Name:HENKEL CAC PRIVATE LIMITED	Meet No/Date:20/87-ALC1/2007 29.08.2007	Status: Deferred		
HQ File :01/87/050/01100/AM07/	RLA File :03/94/040/01300/AM07/	Lic.No/Date:0310422845 13.03.2007	Defer Date:26.09.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- Prepared Adhesives Based On Plastics (Two Component Laminating Adhesives) Adhesive : (Polyurethane Resin Solution Containing 80% Resin Content and 20% solvent).	25000.000	K.G	2700000.00	60000.00 US\$
2	63/0- Additive (Poly Isocyanate Solution Containing 50% resin content and 50% Ethyl Acetate)	3750.000	K.G	388125.00	8625.00 US\$
			Total	3,088,125.00	68,625.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Adipic Acid	7275.000	K.G	654750.00	14550.00 US\$
2	Isophthalic Acid White crystalline powder, Pure Grade , Standard.	2900.000	K.G	261000.00	5800.00 US\$
3	Phthalic Anhydride White crystalline powder, Pure Grade , Standard.	4175.000	K.G	272418.75	6053.75 US\$
4	Diethylene Glycol	1975.000	K.G	88875.00	1975.00 US\$
5	Monoethylene Glycol	4975.000	K.G	223875.00	4975.00 US\$
6	1.6 Hexane Diol	300.000	K.G	59400.00	1320.00 US\$
7	Trimethyylol Propane	325.000	K.G	24131.25	536.25 US\$
8	Toluene Di Isocyanate Liquid colourless - light yellow, Pure grade, Standard.	1025.000	K.G	131456.25	2921.25 US\$
9	Ethyl Acetate Clear Colourless Volatine, Pure Grade, Standard.	5000.000	K.G	225000.00	5000.00 US\$
10	Adipic Acid	45.000	K.G	4050.00	90.00 US\$
11	Isophthalic Acid White crystalline powder, Pure Grade , Standard.	138.750	K.G	12487.50	277.50 US\$
12	Monoethylene Glycol	120.000	K.G	5400.00	120.00 US\$
13	Diethylene Glycol	225.000	K.G	10125.00	225.00 US\$
14	1.6 Hexane Diol	7.500	K.G	1485.00	33.00 US\$
15	Toluene Di Isocyanate Liquid colourless - light yellow, Pure grade, Standard.	1395.000	K.G	178908.75	3975.75 US\$
16	Ethyl Acetate Clear Colourless Volatine, Pure Grade, Standard.	1875.000	K.G	84375.00	1875.00 US\$
			Total	2,237,737.50	49,727.50

Position: DGFT File handed over to representative of D/o C&PC for examination.

Decision: Deferred.

Case No.:6/8/87-ALC1/2007	Party Name:HENKEL CAC PRIVATE LIMITED	Meet No/Date:20/87-ALC1/2007 29.08.2007	Status: Deferred
HQ File :01/87/050/01101/AM07/	RLA File :03/94/040/01226/AM07/	Lic.No/Date:0310422846 13.03.2007	Defer Date:26.09.2007

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- Polyester Solution Containing 50% Resin Content and 50% Solvent.	15000.000	K.G	2025000.00	45000.00 US\$

55				Total	2,025,000.00	45,000.00
	Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
	1	Adipic Acid	5775.000	K.G	675675.00	15015.00 US\$
	2	Diethylene Glycol	2475.000	K.G	139218.75	3093.75 US\$
	3	Ethyl Acetate Clear Colourless Volatine & Flammable Liquid, Pure Grade, Starndard.	7500.000	K.G	421785.00	9375.00 US\$
				Total	1,236,678.75	27,483.75
Position: DGFT File handed over to representative of D/o C&PC for examination. Decision: Deferred.						

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Case No.:32/8/87-ALC1/2007	Party Name:WELSET PLAST EXTRUSIONS PVT.LTD.	Meet No/Date:20/87-ALC1/2007 29.08.2007	Status: Deferred		
HQ File :01/87/050/00014/AM08/	RLA File :03/95/040/01133/AM07/	Lic.No/Date:0310426208 10.04.2007	Defer Date:26.09.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- PVC COMPOUND(MEDICAL GRADE) NET CONTENT OF PVC RESIN=15000KG, PLASTISIZER=13500 KGS, STABILIZER=1500 KGS	30000.000	K.G	2241000.00	49800.00 US\$
			Total	2,241,000.00	49,800.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	PVC RESIN	16500.000	K.G	720225.00	16005.00 US\$
2	PLASTISIZER	14850.000	K.G	1156073.00	25691.00 US\$
3	STABILIZER	1650.000	K.G	222750.00	4950.00 US\$
			Total	2,099,048.00	46,646.00
Position: Comments are awaited from D/o C&PC.					
Decision: Deferred.					

72	Case No.:34/8/87-ALC1/2007	Party Name:TASHI INDIA LIMITED	Meet No/Date:20/87-ALC1/2007 29.08.2007	Status: Deferred		
	HQ File :01/87/050/00021/AM08/	RLA File :03/95/040/01243/AM07/	Lic.No/Date:0310426539 12.04.2007	Defer Date:26.09.2007		
	Application: Request is for adhoc norms for following:					
						FOR

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- White Coloured Masterbatch (Net Contents in Export (1) PP Raffia Grade 117500 Kgs. (2) Calcium Carbonate 382500 Kgs.)	500000.000	K.G	13110000.00	285000.00 US\$
			Total	13,110,000.00	285,000.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Polypropylene (Raffia Grade)	121025.000	K.G	8353600.00	181600.00 US\$
2	Calcium Carbonate	393975.000	K.G	3634000.00	79000.00 US\$
			Total	11,987,600.00	260,600.00

Position: Comments are awaited from D/o C&PC.
Decision: Deferred.

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Case No.:40/8/87-ALC1/2007	Party Name:MALSONS POLYMERS PVT. LTD.,	Meet No/Date:20/87-ALC1/2007 29.08.2007	Status: Deferred		
HQ File :01/87/050/00084/AM08/	RLA File :02/24/040/00030/AM08/	Lic.No/Date:0210100546 04.05.2007	Defer Date:26.09.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- White Master Batch - M/WHI-51 (Containing 50% Titanium Di Oxide, 39% LLDPE, 10% Calcium Carbonate & 1% Other Chemical)	30.000	M.T	2550000.00	60714.28 US\$
			Total	2,550,000.00	60,714.28
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Titanium Dioxide	15.300	M.T	1500000.00	35714.29 US\$
2	LLDPE (Linear Low Density Polyethylene)	11.934	M.T	920000.00	21904.76 US\$
3	Calcium Carbonate/Lime Stone Powder	3.060	M.T	30000.00	714.28 US\$
4	Other chemicals (Plastaid-T, Finalux, Finawax, Irganox etc)	0.306	M.T	15000.00	357.14 US\$
			Total	2,465,000.00	58,690.47
Position: Comments are awaited from D/o C&PC, application to be sent again					
Decision: Deferred.					

81	Case No.:41/8/87-ALC1/2007	Party Name:CONCORD NONWOVEN INDUSTRIES PVT. LTD.,	Meet No/Date:20/87-ALC1/2007 29.08.2007	Status: Deferred
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HQ File :01/87/050/00085/AM08/	RLA File :02/24/040/00020/AM08/	Lic.No/Date:0210100571 04.05.2007	Defer Date:26.09.2007
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Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- NONWOVEN FABRIC 40 GSM,WIDTH 160CM, 500MTR/ROLL,WHITE COLOR	11000.000	K.G	762300.00	18150.00 US\$
			Total	762,300.00	18,150.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	POLYPROPLENE GRANULES 20-40 MFI	11550.000	K.G	654885.00	15592.00 US\$
			Total	654,885.00	15,592.00

Position: Comments are awaited from D/o C&PC.

Decision: Deferred.

82	Case No.: 10/12/87-ALC1/2007	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:20/87-ALC1/2007 29.08.2007	Status: Deferred
	HQ File :01/87/050/00116/AM08/	RLA File :31/24/040/00039/AM08/	Lic.No/Date:3110029248 18.05.2007	Defer Date:26.09.2007

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- ARNITE AV 2 365 SN GREY (GLASS FIBER REINFORCED FLAME RETARDANT (NON BLOOMING TYPE) PET COMPOUND)	8000.000	K.G	1163916.00	28080.00 US\$
			Total	1,163,916.00	28,080.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	PET GRANULES / CHIPS BASE POLYMER	3811.360	K.G	233804.86	5573.42 US\$
2	GLASS FIBER Reinforcing agent	2640.000	K.G	116285.40	2772.00 US\$
3	ANTIMONY TRIOXIDE FLAME RETARDANT	320.000	K.G	67120.00	1600.00 US\$
4	SAYTEX BT 93-W FLAME RETARDANT	840.000	K.G	281199.24	6703.20 US\$
5	LOXIOI 32 MOULD RELEASING AGENT	24.000	K.G	2780.19	66.27 US\$

6	SACTOLITH HDS PIGMENTS	54.400	K.G	6601.86	157.37 US\$
7	SICOTAN YELLOW K 2001 PIGMENTS	54.400	K.G	27384.96	652.80 US\$
8	TEGMER 804 S	496.000	K.G	208072.00	4960.00 US\$
			Total	943,248.51	22,485.06

Position: Comments are awaited from D/o C&PC.

Decision: Deferred.

87

Case No.:1/11/85-ALC3/2007	Party Name:THOMAS M.I.	Meet No/Date:20/87-ALC1/2007 29.08.2007	Status: Deferred		
HQ File :01/85/050/00023/AM08/	RLA File :10/81/040/00003/AM08/	Lic.No/Date:1010026582 23.05.2007	Defer Date:26.09.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	90/0- PVC BACKED STENCILED COIR MATS - (STENCILED /PRINTED)	11541.000	Sq. meter	4071000.00	92733.50 US\$
			Total	4,071,000.00	92,733.50
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	PVC BACKED COIR MATS	11886.400	Sq. meter	3391784.30	77261.60 US\$
			Total	3,391,784.30	77,261.60
Position: Comments are awaited from D/o C&PC.					
Decision: Deferred.					

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Case No.:17/12/87-ALC1/2007	Party Name:VEEKAY POLYCOATS LTD.	Meet No/Date:20/87-ALC1/2007 29.08.2007	Status: Deferred		
HQ File :01/87/050/00126/AM08/	RLA File :05/24/040/00135/AM08/	Lic.No/Date:0510204046 24.05.2007	Defer Date:26.09.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- PVC Leather Cloth Foam Leather Cloth having coating weight 460 gm per Sq. Mtr +- 5%	1000000.000	Sq. meter	63000000.00	1500000.00 US\$
			Total	63,000,000.00	1,500,000.00
					CIF

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	PVC RESIN PASTE GRADE	284059.000	K.G	13123530.00	312465.00 US\$
2	PVC PLASTICIZER PHTHALIC	197432.000	K.G	12438216.00	296148.00 US\$
3	TITANIUM DIOXIDE PIGMENT	13432.000	K.G	1128288.00	26864.00 US\$
4	RELEASE PAPER (155-240 GM/SQ.MTRS.) COATING PAPER	550000.000	Sq. meter	12543300.00	298650.00 US\$
5	STABILIZERS MIXING AGENT	6716.000	K.G	1128288.00	26864.00 US\$
6	BLOWING AGENT ADCL	10074.000	K.G	846216.00	20148.00 US\$
7	RELEVANT KNITTED/WOVEN (CORDUROY) FABRIC FOR BACKING MATERIALS BACKING MATERIALS	1050000.000	Sq. meter	18792102.00	447431.00 US\$
			Total	59,999,940.00	1,428,570.00
Position: Comments are awaited from D/o C&PC. Decision: Deferred.					

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Case No.:1/16/85-ALC3/2007	Party Name:FIBRE WORLD	Meet No/Date:20/87-ALC1/2007 29.08.2007	Status: Deferred		
HQ File :01/85/050/00040/AM08/	RLA File :10/81/040/00004/AM08/	Lic.No/Date:1010026770 20.06.2007	Defer Date:26.09.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	90/0- PVC BACKED COIR MATS/MATTING IN VARIOUS CUT SIZES	19418.000	Sq. meter	6757464.00	155344.00 US\$
			Total	6,757,464.00	155,344.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	RELEVANT PVC BACKED COIR MATTING IN ROLL FORM	20000.000	Sq. meter	5307000.00	122000.00 US\$
			Total	5,307,000.00	122,000.00
Position: Comments are awaited from D/o C&PC. Decision: Deferred.					

97	Case No.:3/20/87-ALC1/2007	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:20/87-ALC1/2007 20.08.2007	Status: Deferred
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HQ File :01/87/050/00221/AM08/		RLA File :03/95/040/01579/AM07/		Lic.No/Date:0310433290 20.06.2007		Defer Date:26.09.2007	
Application: Request is for adhoc norms for following:							
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)		
1	62/0- STYRENE ACRYLATE COPOLYMER IN POWDER FORM (KONDICRYL PRL 80)	5200.000	K.G	821700.00	18260.00 US\$		
			Total	821,700.00	18,260.00		
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)		
1	STYRENE	1773.200	K.G	88651.00	1950.52 US\$		
2	ISOBUTYL METHYACRYLATE	3073.200	K.G	322654.00	7099.09 US\$		
			Total	411,305.00	9,049.61		
Position: Comments are awaited from D/o C&PC.							
Decision: Deferred.							

98	Case No.:3/16/80-ALC2/2007		Party Name:G - PLAST PVT.LTD.,		Meet No/Date:20/87-ALC1/2007 29.08.2007		Status: Deferred	
	HQ File :01/80/050/00199/AM08/		RLA File :32/24/040/00013/AM08/		Lic.No/Date:3210035650 21.06.2007		Defer Date:26.09.2007	
	Application: Request is for adhoc norms for following:							
	Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)		
1	61/0- COVER & CHASIS made out of Polycarbonate (Faradex)	4762.000	K.G	3949264.00	3949264.00 Indian Rupees			
			Total	3,949,264.00	3,949,264.00			
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)			
1	Polycarbonate (Faradex DS 1003 FRHI B 1715 Black Faradex DS compound 1003 FRHI)	5000.000	K.G	2560000.00	2560000.00 Indian Rupees			
			Total	2,560,000.00	2,560,000.00			
Position: Comments are awaited from D/o C&PC.								
Decision: Deferred.								

99	Case No.:2/20/87-ALC1/2007		Party Name:MACRO POLYMERS P. LTD.		Meet No/Date:20/87-ALC1/2007 29.08.2007		Status: Deferred	
	HQ File :01/87/050/00171/AM08/		RLA File :08/24/040/00085/AM08/		Lic.No/Date:0810065625		Defer	

HQ File :01/8/050/0017/AM08/	RLA File :06/24/040/00002/AM08/	Lic.No/Date:0610005023 27.06.2007	Meet No/Date:26.09.2007
Application: Request is for adhoc norms for following:			
Sl.No.	Export Item	Qty	
1.	Alkyd Resin S-5030 (70% Resin Content)	57600.000 kg	
Sl.No.	Import Item	Qty	
1.	Soya Fatty Acid	13075.000 kg	
2.	Phthalic Anhydride	19526.400 kg	
3.	Glycerin	12096.000 kg	
4.	Toluene	19641.000 kg	
Position: Comments are awaited from D/o C&PC.			
Decision: Deferred.			

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Case No.:12/18/80-ALC2/2007	Party Name:GARGI ENTERPRISES,	Meet No/Date:20/87-ALC1/2007 29.08.2007	Status: Deferred		
HQ File :01/80/050/00235/AM08/	RLA File :07/24/040/00207/AM08/	Lic.No/Date:0710052238 29.06.2007	Defer Date:26.09.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	61/0- PLASTIC MOULDED COMPONENTS(TIPO 1 COVER : 25000 NO. , TIPO - 2 COVER : 35000 NO. TIPO 1.5 COVER : 16560 NO. , TIPO - 2 RIC COVER : 5200 NO.)	81760.000	Number	1774658.00	40425.00 US\$
			Total	1,774,658.00	40,425.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	PC / ABS ALLOY LUPOY GP 5008 B F CODE E 0319 S	10000.000	K.G	1613325.00	36750.00 US\$
			Total	1,613,325.00	36,750.00
Position: Comments are awaited from D/o C&PC.					
Decision: Deferred.					

101	Case No.: 4/20/87-ALC1/2007	Party Name:SRF POLYMERS LIMITED	Meet No/Date:20/87-ALC1/2007 29.08.2007	Status: Deferred
	HQ File :01/87/050/00224/AM08/	RLA File :04/24/040/00504/AM07/	Lic.No/Date:0410090268 16.07.2007	Defer Date:26.09.2007
Application: Request is for adhoc norms for following:				

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- NYLON 66 COMPOUNDED CHIPS TUFNYL RGF 33 NATURAL	20000.000	K.G	2679000.00	60817.25 US\$
			Total	2,679,000.00	60,817.25

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	NYLON 66 CHIPS	9448.450	K.G	1196953.27	26928.08 US\$
2	NYLON 6 CHIPS	6765.000	K.G	751760.63	16912.50 US\$
3	GLASS FIBRE	4100.000	K.G	209581.75	4715.00 US\$
			Total	2,158,295.65	48,555.58

Position: Comments are awaited from D/o C&PC.
Decision: Deferred.

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Case No.:7/20/87-ALC1/2007	Party Name:GILLETTE INDIA LTD	Meet No/Date:20/87-ALC1/2007 29.08.2007	Status: Deferred		
HQ File :01/87/050/00259/AM08/	RLA File :04/24/040/00143/AM08/	Lic.No/Date:0410090356 27.07.2007	Defer Date:26.09.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- TOOTH BRUSH - PLASTICS	5000000.000	Number	103625000.00	2500000.00 US\$
			Total	103,625,000.00	2,500,000.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	TOOTH BRUSH - BULK TOOTH BRUSH	5000000.000	Number	83900000.00	2000000.00 US\$
2	PVC FILM - RIGID PACKING MATERIAL	34845.000	K.G	2923495.50	69690.00 US\$
3	PAPER - BOARD PACKING MATERIAL	20330.600	K.G	1791024.21	42694.26 US\$
			Total	88,614,519.71	2,112,384.26
Position: Comments are awaited from D/o C&PC. Decision: Deferred.					

3.6. Following applications were withdrawn as these were not due for this meeting and hence **deferred** respective due dates:

ONLINE CASES

1	Case No.:46/13/87-ALC1/2005	Party Name:ARIES AGRO-VET INDUSTRIES LTD.,	Meet No/Date:20/87-ALC1/2007 29.08.2007	Status: Deferred
	HQ File :01/87/050/00300/AM06/	RLA File :03/94/040/00225/AM06/	Lic.No/Date:0310334240 14.06.2005	Defer Date:05.09.2007
	Decision: Withdrawn as listed in NC Meeting No. 18/08 dated 08.08.2007 and deferred for 05.09.2007 .			

10	Case No.:9/22/82-ALC1/2006	Party Name:GKB RX LENS PVT LTD	Meet No/Date:20/87-ALC1/2007 29.08.2007	Status: Deferred
	HQ File :01/82/050/00674/AM07/	RLA File :02/24/040/00122/AM07/	Lic.No/Date:0210092285 04.08.2006	Defer Date:05.09.2007
	Decision: Withdrawn as listed in NC Meeting No. 18/08 dated 08.08.2007 and deferred for 05.09.2007 .			

15	Case No.:6/35/80-ALC2/2006	Party Name:JAYASHREE POLYMERS PVT.LTD,	Meet No/Date:20/87-ALC1/2007 29.08.2007	Status: Deferred
	HQ File :01/80/050/00752/AM07/	RLA File :31/24/040/00199/AM07/	Lic.No/Date:3110026824 11.10.2006	Defer Date:19.09.2007
	Decision: Withdrawn as listed in NC Meeting No. 19/08 dated 22.08.2007 and deferred for 19.09.2007 .			

19	Case No.:26/36/82-ALC1/2006	Party Name:GKB RX LENS PVT LTD	Meet No/Date:20/87-ALC1/2007 29.08.2007	Status: Deferred
	HQ File :01/82/050/01185/AM07/	RLA File :02/24/040/00209/AM07/	Lic.No/Date:0210094708 26.10.2006	Defer Date:19.09.2007
	Decision: Withdrawn as listed in NC Meeting No. 19/08 dated 22.08.2007 and deferred for 19.09.2007 .			

20	Case No.:5/43/87-ALC1/2006	Party Name:REGALIA LAMINATES	Meet No/Date:20/87-ALC1/2007 29.08.2007	Status: Deferred
	HQ File :01/87/050/00716/AM07/	RLA File :05/24/040/00539/AM07/	Lic.No/Date:0510193987 08.11.2006	Defer Date:19.09.2007
	Decision: Withdrawn as listed in NC Meeting No. 19/08 dated 22.08.2007 and deferred for 19.09.2007 .			

27	Case No.:15/46/87-ALC1/2006	Party Name:DIVINE POLYMER PRODUCTS	Meet No/Date:20/87-ALC1/2007	Status: Deferred
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	LIMITED	29.08.2007	
HQ File :01/87/050/00825/AM07/	RLA File :03/94/040/00922/AM07/	Lic.No/Date:0310412405 15.12.2006	Defer Date:19.09.2007
Decision: Withdrawn as listed in NC Meeting No. 19/08 dated 22.08.2007 and deferred for 19.09.2007 .			

30	Case No.:2/48/87-ALC1/2006	Party Name:E I DUPONT INDIA PVT LIMITED	Meet No/Date:20/87-ALC1/2007 29.08.2007	Status: Deferred
	HQ File :01/87/050/00853/AM07/	RLA File :34/24/041/00041/AM05/	Lic.No/Date:3410017722 27.12.2006	Defer Date:05.09.2007
Decision: Withdrawn as listed in NC Meeting No. 18/08 dated 08.08.2007 and deferred for 05.09.2007 .				

31	Case No.:9/43/80-ALC2/2006	Party Name:KINECO PVT. LTD.	Meet No/Date:20/87-ALC1/2007 29.08.2007	Status: Deferred
	HQ File :01/80/050/01120/AM07/	RLA File :17/24/040/00065/AM07/	Lic.No/Date:1710001491 28.12.2006	Defer Date:19.09.2007
Decision: Withdrawn as listed in NC Meeting No. 19/08 dated 22.08.2007 and deferred for 19.09.2007 .				

32	Case No.:2/49/87-ALC1/2006	Party Name:JYOTI PLASTIC WORKS PVT. LTD.	Meet No/Date:20/87-ALC1/2007 29.08.2007	Status: Deferred
	HQ File :01/87/050/00906/AM07/	RLA File :03/94/040/01099/AM07/	Lic.No/Date:0310414910 08.01.2007	Defer Date:19.09.2007
Decision: Withdrawn as listed in NC Meeting No. 19/08 dated 22.08.2007 and deferred for 19.09.2007 .				

33	Case No.:7/48/87-ALC1/2006	Party Name:JINDAL POLY FILMS LTD.	Meet No/Date:20/87-ALC1/2007 29.08.2007	Status: Deferred
	HQ File :01/87/050/00892/AM07/	RLA File :05/24/040/00799/AM07/	Lic.No/Date:0510197680 11.01.2007	Defer Date:19.09.2007
Decision: Withdrawn as listed in NC Meeting No. 19/08 dated 22.08.2007 and deferred for 19.09.2007 .				

34	Case No.:25/46/87-ALC1/2006	Party Name:PROPACK INDUSTRIES(PROP. KUNAL PLASTICS PVT. LTD)	Meet No/Date:20/87-ALC1/2007 29.08.2007	Status: Deferred
	HQ File :01/87/050/00931/AM07/	RLA File :03/95/040/01198/AM07/	Lic.No/Date:0310415838 15.01.2007	Defer Date:19.09.2007
Decision: Withdrawn as listed in NC Meeting No. 19/08 dated 22.08.2007 and deferred for 19.09.2007 .				

35	Case No.:12/48/82-ALC1/2006	Party Name:HI-TECH ARAI LIMITED	Meet No/Date:20/87-ALC1/2007 29.08.2007	Status: Deferred
	HQ File :01/82/050/01571/AM07/	RLA File :35/24/040/00047/AM07/	Lic.No/Date:3510020221 16.01.2007	Defer Date:19.09.2007

Decision: Withdrawn as listed in NC Meeting No. 19/08 dated 22.08.2007 and deferred for **19.09.2007**.

37	Case No.: 17/48/87-ALC1/2006	Party Name:AVLIGHT AUTOMOTIVES LTD.	Meet No/Date:20/87-ALC1/2007 29.08.2007	Status: Deferred
	HQ File :01/87/050/00909/AM07/	RLA File :05/24/040/00862/AM07/	Lic.No/Date:0510198061 18.01.2007	Defer Date:19.09.2007
	Decision: Withdrawn as listed in NC Meeting No. 19/08 dated 22.08.2007 and deferred for 19.09.2007 .			

38	Case No.: 13/49/82-ALC1/2006	Party Name:J K INDUSTRIES LTD.	Meet No/Date:20/87-ALC1/2007 29.08.2007	Status: Deferred
	HQ File :01/82/050/01596/AM07/	RLA File :05/24/040/00758/AM07/	Lic.No/Date:0510198229 22.01.2007	Defer Date:19.09.2007
	Decision: Withdrawn as listed in NC Meeting No. 19/08 dated 22.08.2007 and deferred for 19.09.2007 .			

40	Case No.: 18/49/80-ALC2/2006	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:20/87-ALC1/2007 29.08.2007	Status: Deferred
	HQ File :01/80/050/01309/AM07/	RLA File :03/94/040/01232/AM07/	Lic.No/Date:0310418835 08.02.2007	Defer Date:19.09.2007
	Decision: Withdrawn as listed in NC Meeting No. 19/08 dated 22.08.2007 and deferred for 19.09.2007 .			

43	Case No.: 7/2/87-ALC1/2007	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:20/87-ALC1/2007 29.08.2007	Status: Deferred
	HQ File :01/87/050/00977/AM07/	RLA File :03/94/040/01040/AM07/	Lic.No/Date:0310418831 08.02.2007	Defer Date:19.09.2007
	Decision: Withdrawn as listed in NC Meeting No. 19/08 dated 22.08.2007 and deferred for 19.09.2007 .			

45	Case No.: 9/2/87-ALC1/2007	Party Name:ENTREMONDE POLYECOATERS LTD	Meet No/Date:20/87-ALC1/2007 29.08.2007	Status: Deferred
	HQ File :01/87/050/00989/AM07/	RLA File :03/94/040/01217/AM07/	Lic.No/Date:0310419173 12.02.2007	Defer Date:19.09.2007
	Decision: Withdrawn as listed in NC Meeting No. 19/08 dated 22.08.2007 and deferred for 19.09.2007 .			

46	Case No.: 16/2/87-ALC1/2007	Party Name:BULK LIQUID SOLUTIONS PVT LTD	Meet No/Date:20/87-ALC1/2007 29.08.2007	Status: Deferred
	HQ File :01/87/050/01050/AM07/	RLA File :07/24/040/00728/AM07/	Lic.No/Date:0710050248 22.02.2007	Defer Date:19.09.2007
	Decision: Withdrawn as listed in NC Meeting No. 19/08 dated 22.08.2007 and deferred for 19.09.2007 .			

Case No.:18/2/87-ALC1/2007

Party Name:FLUOROTHERM POLYMER

Meet No/Date:20/87-ALC1/2007

Status: Deferred

49		INDIA PVT.LTD.	29.08.2007	
	HQ File :01/87/050/01077/AM07/	RLA File :03/94/040/01303/AM07/	Lic.No/Date:0310421925 05.03.2007	Defer Date:19.09.2007
	Decision: Withdrawn as listed in NC Meeting No. 19/08 dated 22.08.2007 and deferred for 19.09.2007 .			

67	Case No.:8/4/85-ALC3/2007	Party Name:SPACEWOOD FURNISHERS (P)LTD.,	Meet No/Date:20/87-ALC1/2007 29.08.2007	Status: Deferred
	HQ File :01/85/050/00005/AM08/	RLA File :03/95/040/01318/AM07/	Lic.No/Date:0310425708 05.04.2007	Defer Date:05.09.2007
	Decision: Withdrawn as listed in NC Meeting No. 18/08 dated 08.08.2007 and deferred for 05.09.2007 .			